

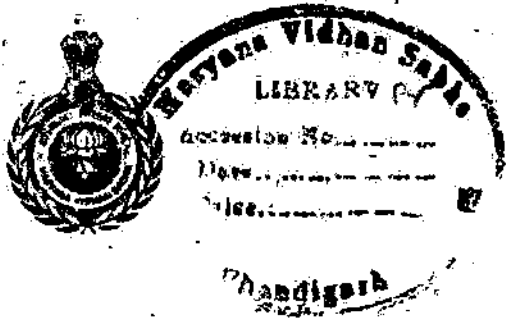
COMMITTEES

HWS hi copy

1999-2000

(A REVIEW)

HWS/US



HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH

2000

PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha for the year 1999-2000 :—

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee of Privileges.
8. House Committee.
9. Library Committee.
10. Committee on Petitions.
11. Rules Committee.
12. Business Advisory Committee..

S
HVS/Sib
17/4/2001

CHANDIGARH

SUMIT KUMAR,
Secretary.

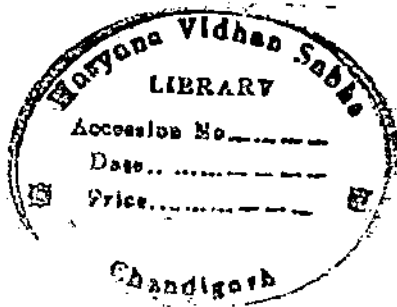


TABLE OF CONTENTS

Sr. No.	Name of Committee	Page
1	2	
1.	Committee on Public Accounts.	1—14
2.	Committee on Public Undertakings.	15—25
3.	Committee on Estimates.	26—33
4.	Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes	34—42
5.	Committee on Government Assurances.	43—49
6.	Committee on Subordinate Legislation.	50—55
7.	Committee of Privileges.	56—62
8.	House Committee.	63—74
9.	Library Committee.	75—79
10.	Committee on Petitions.	80—81
11.	Rules Committee.	82—83
12.	Business Advisory Committee.	84—89

PUBLIC ACCOUNTS COMMITTEE

The Committee for the year 1999-2000 was nominated by the Hon'ble Speaker in pursuance to the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th February, 1999 to authorise him to nominate the members of the Committee on Public Accounts for the year 1999-2000 which was notified vide Haryana Vidhan Sabha Secretariat Notification No. PAC-1/99/33, dated the 5th April, 1999.

2. The Committee fixed/held a total number of 48 meetings during the period under review. The names of the members and number of meetings attended by each of the member are shown in the following table :-

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Sat Pal Sangwan, Chairperson	40
2.	Shri Ramesh Kashyap, Member	2
3.	Shri Khurshid Ahmed, Member	39
*4.	Shri Dhir Pal Singh, Member	18
*5.	Shri Ashok Kumar, Member	20
6.	Shri Jai Singh Rana, Member	42
7.	Shri Anil Vij, Member	39
8.	Shri Nirmal Singh, Member	—
*9.	Shri Om Parkash Jain, Member	1
**10.	Shri Azad Mohammed, Member	3
**11.	Shri Bijender Singh Kadyan, Member	13
**12.	Shri Ramesh Chander Kaushik, Member	16
***13.	Rao Narender Singh, Member	4

* Shri Ashok Kumar, M.L.A. has resigned from the membership of the Committee on Public Accounts with effect from 28th July, 1999 (F.N.) on being elected as Speaker, Haryana Vidhan Sabha, Shri Dhir Pal Singh and Shri Om Parkash Jain, M.L.As. have resigned from the membership of the Committee on Public Accounts with effect from 29th July, 1999 (F.N.) on their appointment as Minister and Minister of State of Haryana respectively.

** Sarvshri Azad Mohammed, Bijender Singh Kadyan and Ramesh Chander Kaushik, M.L.As. were nominated by the Hon'ble Speaker on 19-8-1999 to serve on the Committee on Public Accounts for the remaining period of the year 1999-2000.

*** Rao Narender Singh, M.L.A. was nominated by the Hon'ble Speaker on 25th November, 1999 to serve on the Committee on Public Accounts for the remaining period of the year 1999-2000 in the vacancy caused by the resignation of Shri Azad Mohammed from the membership of the Committee on Public Accounts with effect from 6th November, 1999 (F.N.) on his appointment as Minister of State of Haryana.

REPORTS EXAMINED

The Committee examined the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1995 (Remaining Paragraphs of Civil and Revenue Receipts) and 31st March, 1996 (Civil).

Meetings held and Business transacted

The dates of meetings, the number of members presented and business transacted at each meeting are given below :-

Sr. No.	Date of Meeting	Number of Members present	Business Transacted
1	2	3	4
1.	13th April, 1999	5	Joint Secretary, Haryana Vidhan Sabha explained the scope and functions of the Committee to the members.
2.	21st April, 1999	6	Oral examination of the Representatives of the Social Welfare Department in respect of paragraphs No. 3.2.8 & 3.2.9 of the Report of C & AG of India for the year 1994-95 (Civil).
3.	27th April, 1999	6	Consideration of papers placed before the Committee.
4.	4th May, 1999	7	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the Representatives of the Transport Department in respect of paragraphs Nos. 7.2(v), 7.2(vi), 7.2(vii) and 7.2(viii) of the Report of C & AG of India for the year 1994-95 (Civil).
5.	5th May, 1999	6	Resumption of oral examination of the Representatives of the Town & Country Planning Deptt. in respect of paragraph No.

1	2	3	4
			6.7.7(e) of the Report of C & AG of India for the year 1994-95 (Civil).
6.	11th May, 1999	4	Consideration of papers placed before the Committee.
7.	12th May, 1999	3	<p>(i) The Committee place on record their deep sense of sorrow and grief on the sad demise of mother of Shri Dhir Pal Singh, M.L.A. & father of Shri Khurshid Ahmed, M.L.A.</p> <p>(ii) Oral examination of the Representatives of Jail Deptt. in respect of paragraph No. 3.11 of the Report of C & AG of India for the year 1994-95 (Civil).</p> <p>(iii) Oral examination of the Representatives of the Technical Education Department in respect of paragraph No. 5.4 of the Report of C & AG of India for the year 1994-95 (Civil).</p>
8.	18th May, 1999	5	Consideration of papers placed before the Committee.
9.	19th May, 1999	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the Representatives of Transport Department in respect of paragraph Nos. 7.3, 7.4 & 7.5 of the Report of C & AG of India for the year 1994-95 (Civil).</p>
10.	25th May, 1999	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from the P.W. (B&R) Department in regard to implementation of recommendations/ observations made by the Committee</p>

1	2	3	4												
			of the following paras of various Report of the Committee :—												
			<table border="0"> <thead> <tr> <th data-bbox="587 274 653 298">Paras</th> <th data-bbox="877 274 969 298">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="587 322 612 346">33</td> <td data-bbox="877 322 914 346">7th</td> </tr> <tr> <td data-bbox="587 363 612 387">14</td> <td data-bbox="877 363 924 387">28th</td> </tr> <tr> <td data-bbox="587 404 612 428">30</td> <td data-bbox="877 404 929 428">32nd</td> </tr> <tr> <td data-bbox="587 445 798 469">26, 27, 29, 31 & 51</td> <td data-bbox="877 445 924 469">36th</td> </tr> <tr> <td data-bbox="587 486 798 510">58, 59, 60, 61 & 62</td> <td data-bbox="877 486 924 510">38th</td> </tr> </tbody> </table>	Paras	Reports	33	7th	14	28th	30	32nd	26, 27, 29, 31 & 51	36th	58, 59, 60, 61 & 62	38th
Paras	Reports														
33	7th														
14	28th														
30	32nd														
26, 27, 29, 31 & 51	36th														
58, 59, 60, 61 & 62	38th														
11. 1st June, 1999	5	(i) Oral examination of the Representatives of the Lotteries Department in respect of paragraph No. 3.12 of the Report of C. & AG of India for the year 1994-95 (Civil). (ii) Oral examination of the Representatives of the Irrigation Department in respect of paragraph No. 5.2 of the Report of the C & AG of India for the year 1994-95 (Civil).													
12. 2nd June, 1999	5	(i) Oral examination of the Representatives of the Industries Department in respect of paragraph No. 3.1.7 of the Report of C & AG of India for the year 1994-95 (Civil). (ii) Consideration of papers placed before the Committee. (iii) The Committee decided to hold its meetings on 14th & 15th June, 1999 at 3.00 P.M. & 10.00 A.M. respectively, at Haryana Bhawan, New Delhi.													
13. 8th June, 1999	5	(i) Consideration of papers placed before the Committee. (ii) The Committee decided to hold its meetings on 14-6-99 at Chandigarh and on 15-6-99 at Haryana Bhawan, New Delhi instead of holding its meetings on 14th & 15th June, 1999 at Haryana Bhawan, New Delhi.													

1	2	3	4														
14.	14th June, 1999	6	The Committee scrutinised the replies received from the Transport Department in regard to implementation of recommendations/observations made by the Committee of the following paras of various Reports of the Committee :—														
			<table border="0"> <thead> <tr> <th data-bbox="607 396 674 421">Paras</th> <th data-bbox="915 396 1011 421">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="607 438 634 463">18</td> <td data-bbox="915 438 964 463">25th</td> </tr> <tr> <td data-bbox="607 480 632 505">33</td> <td data-bbox="915 480 964 505">26th</td> </tr> <tr> <td data-bbox="607 522 634 547">58</td> <td data-bbox="915 522 964 547">29th</td> </tr> <tr> <td data-bbox="607 564 621 589">9</td> <td data-bbox="915 564 964 589">36th</td> </tr> <tr> <td data-bbox="607 606 740 631">20, 21 & 26</td> <td data-bbox="915 606 964 631">42nd</td> </tr> <tr> <td data-bbox="607 648 849 690">81, 83, 84, 86, 87, 88, 89 & 90</td> <td data-bbox="915 648 964 673">44th</td> </tr> </tbody> </table>	Paras	Reports	18	25th	33	26th	58	29th	9	36th	20, 21 & 26	42nd	81, 83, 84, 86, 87, 88, 89 & 90	44th
Paras	Reports																
18	25th																
33	26th																
58	29th																
9	36th																
20, 21 & 26	42nd																
81, 83, 84, 86, 87, 88, 89 & 90	44th																
15.	15th June, 1999	5	The Committee scrutinised the replies received from the Mines & Geology Department in regard to implementation of recommendations/observations made by the Committee of the following paras of various Reports of the Committee :—														
			<table border="0"> <thead> <tr> <th data-bbox="576 917 644 942">Paras</th> <th data-bbox="871 917 967 942">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="607 959 632 984">71</td> <td data-bbox="915 959 964 984">29th</td> </tr> <tr> <td data-bbox="607 1001 740 1026">47, 48 & 49</td> <td data-bbox="915 1001 964 1026">32nd</td> </tr> <tr> <td data-bbox="607 1043 784 1068">55, 56, 57 & 58</td> <td data-bbox="915 1043 964 1068">34th</td> </tr> <tr> <td data-bbox="607 1085 632 1110">50</td> <td data-bbox="915 1085 964 1110">36th</td> </tr> <tr> <td data-bbox="607 1127 863 1152">49, 50, 51, 52, 53 & 54</td> <td data-bbox="915 1127 964 1152">38th</td> </tr> <tr> <td data-bbox="607 1169 696 1194">93 & 94</td> <td data-bbox="915 1169 964 1194">40th</td> </tr> </tbody> </table>	Paras	Reports	71	29th	47, 48 & 49	32nd	55, 56, 57 & 58	34th	50	36th	49, 50, 51, 52, 53 & 54	38th	93 & 94	40th
Paras	Reports																
71	29th																
47, 48 & 49	32nd																
55, 56, 57 & 58	34th																
50	36th																
49, 50, 51, 52, 53 & 54	38th																
93 & 94	40th																
16.	22nd June, 1999	6	Resumption of oral examination of the Representatives of the Women & Child Development Department in respect of paragraph Nos. 3.2.9 (iii), 3.2.9 (iv), 3.2.9 (v), 3.2.9 (vi), 3.2.10 and 2.11 of the Report of C & AG of India for the year 1994-95 (Civil).														
17.	23rd June, 1999	6	<ul style="list-style-type: none"> <li data-bbox="565 1396 1019 1454">(i) Consideration of papers placed before the Committee. <li data-bbox="565 1463 1019 1550">(ii) The Committee scrutinised the replies received from the Education Department in regard to 														

1	2	3	4												
			implementation of recommendations/ observations made by the committee of the following paras of various Reports of the Committee :—												
			<table border="0"> <thead> <tr> <th data-bbox="568 315 639 341">Paras</th> <th data-bbox="880 315 972 341">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="568 349 585 374">5</td> <td data-bbox="880 349 929 374">28th</td> </tr> <tr> <td data-bbox="568 388 596 413">30</td> <td data-bbox="880 388 929 413">25th</td> </tr> <tr> <td data-bbox="568 426 661 451">85 & 86</td> <td data-bbox="880 426 929 451">42nd</td> </tr> <tr> <td data-bbox="568 465 743 490">10, 11, 12 & 13</td> <td data-bbox="880 465 929 490">46th</td> </tr> </tbody> </table>	Paras	Reports	5	28th	30	25th	85 & 86	42nd	10, 11, 12 & 13	46th		
Paras	Reports														
5	28th														
30	25th														
85 & 86	42nd														
10, 11, 12 & 13	46th														
18. 30th June, 1999	6	The Committee scrutinised the replies received from the P.W. (B&R) Department in regard to implementation of recommendations/observations made by the Committee of the following paras of various Reports of the Committee.													
			<table border="0"> <thead> <tr> <th data-bbox="563 715 634 740">Paras</th> <th data-bbox="874 715 967 740">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="563 757 699 782">37, 38 & 39</td> <td data-bbox="874 757 923 782">40th</td> </tr> <tr> <td data-bbox="563 796 825 821">64, 68, 70, 71, 72 & 74</td> <td data-bbox="874 796 923 821">42nd</td> </tr> <tr> <td data-bbox="563 834 809 860">15, 16, 17, 18, 19, 20,</td> <td data-bbox="874 834 923 860">46th</td> </tr> <tr> <td data-bbox="563 863 765 888">21, 22, 23, 24, 25,</td> <td></td> </tr> <tr> <td data-bbox="563 892 650 917">26 & 27</td> <td></td> </tr> </tbody> </table>	Paras	Reports	37, 38 & 39	40th	64, 68, 70, 71, 72 & 74	42nd	15, 16, 17, 18, 19, 20,	46th	21, 22, 23, 24, 25,		26 & 27	
Paras	Reports														
37, 38 & 39	40th														
64, 68, 70, 71, 72 & 74	42nd														
15, 16, 17, 18, 19, 20,	46th														
21, 22, 23, 24, 25,															
26 & 27															
19. 6th July, 1999	6	Resumption of oral examination of the Representatives of Town and Country Planning Department in respect of paragraph Nos. 6.7.7 (g), 6.7.7 (h) & 6.7.8 of the Report of C & AG of India for the year 1994-95 (Civil).													
20. 7th July, 1999	4	Oral examination of the representatives of Transport Department in respect of paragraph Nos. 1.8, 1.9, 1.9.1, 4.1, 4.2.5, 4.2.8, 4.2.9, 4.3 & 4.4 of the Report of C & AG of India for the year 1994-95 (Revenue Receipts).													
21. 13th July, 1999	5	(i) Resumption of oral examination of the Representatives of Town & Country Planning Department in respect of paragraphs No. 6.7.9 & 6.7.10 of the Report of C & AG of India for the year 1994-95 (Civil).													

1	2	3	4												
			(ii) Consideration of papers placed before the Committee.												
22.	14th July, 1999	5	Oral examination of the Representatives of the Mines and Geology Department in respect of paragraph No. 1.4 of the Report of C & AG of India for the year 1994-95 (Revenue Receipts).												
23.	20th July, 1999	6	The Committee scrutinised the replies received from the Town & Country Planning Department in regard to implementation of recommendations/ observations made by the Committee of the following paras of various Reports of the Committee :— <table data-bbox="633 638 1037 865"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>34, 35 & 36</td> <td>32nd</td> </tr> <tr> <td>44 & 45</td> <td>38th</td> </tr> <tr> <td>20</td> <td>40th</td> </tr> <tr> <td>38, 39, 40, 41 & 42</td> <td>44th</td> </tr> <tr> <td>31 & 32</td> <td>46th</td> </tr> </tbody> </table>	Paras	Reports	34, 35 & 36	32nd	44 & 45	38th	20	40th	38, 39, 40, 41 & 42	44th	31 & 32	46th
Paras	Reports														
34, 35 & 36	32nd														
44 & 45	38th														
20	40th														
38, 39, 40, 41 & 42	44th														
31 & 32	46th														
24.	3rd August, 1999	2	Oral examination of the Representatives of the Co-operation Department in respect of paragraph Nos. 1.4, 1.7, 1.8, 5.1 & 5.4 of the Report of C & AG of India for the year 1994-95 (Revenue Receipts).												
25.	4th August, 1999	—	No business was transacted for want of Quorum.												
26.	10th August, 1999	3	(i) The Committee scrutinised the replies received from the Rural Development Department in regard to implementation of recommendations/ observations made by the Committee of the following paras of various Reports of the Committee :— <table data-bbox="633 1335 1037 1520"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>29, 30 & 32</td> <td>28th</td> </tr> <tr> <td>32</td> <td>29th</td> </tr> <tr> <td>7 & 8</td> <td>34th</td> </tr> <tr> <td>35, 36 & 37</td> <td>44th</td> </tr> </tbody> </table>	Paras	Reports	29, 30 & 32	28th	32	29th	7 & 8	34th	35, 36 & 37	44th		
Paras	Reports														
29, 30 & 32	28th														
32	29th														
7 & 8	34th														
35, 36 & 37	44th														

1	2	3	4																				
			(ii) Consideration of papers placed before the Committee.																				
27.	17th August, 1999	2	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the replies received from the Irrigation Department in regard to implementation of recommendations/observations made by the Committee of the following paras of various Reports of the Committee :—																				
			<table border="0"> <thead> <tr> <th data-bbox="561 527 631 551">Paras</th> <th data-bbox="823 527 915 551">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="554 567 696 591">18, 20 & 24</td> <td data-bbox="860 567 919 591">22nd</td> </tr> <tr> <td data-bbox="554 601 580 624">36</td> <td data-bbox="860 601 915 624">25th</td> </tr> <tr> <td data-bbox="554 635 729 658">13, 17, 21 & 22</td> <td data-bbox="860 635 915 658">29th</td> </tr> <tr> <td data-bbox="554 668 755 692">9, 13, 16, 18 & 20</td> <td data-bbox="860 668 919 692">32nd</td> </tr> <tr> <td data-bbox="554 702 766 725">33, 37, 39, 41 & 43</td> <td data-bbox="860 702 915 725">34th</td> </tr> <tr> <td data-bbox="554 735 722 759">35, 36, 38 & 39</td> <td data-bbox="860 735 915 759">36th</td> </tr> <tr> <td data-bbox="554 769 810 792">26, 31, 32, 33, 34 & 35</td> <td data-bbox="860 769 915 792">38th</td> </tr> <tr> <td data-bbox="554 803 668 826">8, 10 & 15</td> <td data-bbox="860 803 919 826">42nd</td> </tr> <tr> <td data-bbox="554 836 642 860">15 & 18</td> <td data-bbox="860 836 915 860">44th</td> </tr> </tbody> </table>	Paras	Reports	18, 20 & 24	22nd	36	25th	13, 17, 21 & 22	29th	9, 13, 16, 18 & 20	32nd	33, 37, 39, 41 & 43	34th	35, 36, 38 & 39	36th	26, 31, 32, 33, 34 & 35	38th	8, 10 & 15	42nd	15 & 18	44th
Paras	Reports																						
18, 20 & 24	22nd																						
36	25th																						
13, 17, 21 & 22	29th																						
9, 13, 16, 18 & 20	32nd																						
33, 37, 39, 41 & 43	34th																						
35, 36, 38 & 39	36th																						
26, 31, 32, 33, 34 & 35	38th																						
8, 10 & 15	42nd																						
15 & 18	44th																						
28.	24th August, 1999	2	No business was transacted for want of Quorum.																				
29.	31st August, 1999	2	No business was transacted for want of Quorum.																				
30.	7th September, 1999	4	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the replies received from the Industries Department in regard to implementation of recommendations/observations made by the Committee of the following paras of various Reports of the Committee :—																				
			<table border="0"> <thead> <tr> <th data-bbox="513 1320 583 1344">Paras</th> <th data-bbox="805 1320 897 1344">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="539 1354 554 1377">8</td> <td data-bbox="832 1354 871 1377">6th</td> </tr> <tr> <td data-bbox="539 1387 554 1411">5</td> <td data-bbox="832 1387 871 1411">9th</td> </tr> <tr> <td data-bbox="539 1421 554 1444">2</td> <td data-bbox="832 1421 882 1444">16th</td> </tr> <tr> <td data-bbox="539 1454 565 1478">10</td> <td data-bbox="832 1454 882 1478">22nd</td> </tr> </tbody> </table>	Paras	Reports	8	6th	5	9th	2	16th	10	22nd										
Paras	Reports																						
8	6th																						
5	9th																						
2	16th																						
10	22nd																						

1	2	3	4																				
			4, 6, 7 & 8 32nd																				
			11, 12 & 54 34th																				
			13 36th																				
			12 39th																				
31.	14th September, 1999	6	Oral examination of the Representatives of the Revenue Department in respect of paragraph Nos. 1.4, 1.6, 1.7, 1.8, 1.9.1, 1.9.2 & 3.1 of the Report of C & AG of India for the year 1994-95 (Revenue Receipts).																				
32.	21st September, 1999	5	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the replies received from the Horticulture/ Agriculture Departments in regard to implementation of recommendations/ observations made by the Committee of the following paras of various Reports of the Committee :—																				
			<table border="0"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>26 (Horticulture Deptt.) (Agriculture Department)</td> <td>48th</td> </tr> <tr> <td>6</td> <td>15th</td> </tr> <tr> <td>28</td> <td>19th</td> </tr> <tr> <td>36</td> <td>32nd</td> </tr> <tr> <td>56</td> <td>38th</td> </tr> <tr> <td>108 & 109</td> <td>44th</td> </tr> <tr> <td>4</td> <td>40th</td> </tr> <tr> <td>7 & 8</td> <td>46th</td> </tr> <tr> <td>4, 5 & 6</td> <td>48th</td> </tr> </tbody> </table>	Paras	Reports	26 (Horticulture Deptt.) (Agriculture Department)	48th	6	15th	28	19th	36	32nd	56	38th	108 & 109	44th	4	40th	7 & 8	46th	4, 5 & 6	48th
Paras	Reports																						
26 (Horticulture Deptt.) (Agriculture Department)	48th																						
6	15th																						
28	19th																						
36	32nd																						
56	38th																						
108 & 109	44th																						
4	40th																						
7 & 8	46th																						
4, 5 & 6	48th																						
33.	22nd September, 1999	5	The Committee scrutinised the replies received from the Animal Husbandry Department in respect of paragraph Nos. 1.4, 1.6 & 1.8 & Chief Electrical Inspector (Power Department) in respect of paragraph Nos. 1.4 & 1.8 of the Report of C & AG of India for the year 1994-95 (Revenue Receipts).																				
34.	28th September, 1999	6	The Committee scrutinised the replies received from the Home Department in regard to																				

1	2	3	4																
			implementation of recommendations/ observations made by the Committee of the following paras of various Reports of the Committee :—																
			<table border="1"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>26</td> <td>28th</td> </tr> <tr> <td>15 & 16</td> <td>40th</td> </tr> <tr> <td>48, 49 & 50</td> <td>42nd</td> </tr> <tr> <td>4</td> <td>46th</td> </tr> </tbody> </table>	Paras	Reports	26	28th	15 & 16	40th	48, 49 & 50	42nd	4	46th						
Paras	Reports																		
26	28th																		
15 & 16	40th																		
48, 49 & 50	42nd																		
4	46th																		
35.	5th October, 1999	6	<p>(i) The Committee scrutinised the replies received from the Revenue Department in regard to implementation of recommendations/ observations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="1"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>39(8)</td> <td>22nd</td> </tr> <tr> <td>3.11(10)</td> <td>26th</td> </tr> <tr> <td>29 & 30</td> <td>34th</td> </tr> </tbody> </table> <p>(ii) Consideration of papers placed before the Committee.</p>	Paras	Reports	39(8)	22nd	3.11(10)	26th	29 & 30	34th								
Paras	Reports																		
39(8)	22nd																		
3.11(10)	26th																		
29 & 30	34th																		
36.	12th October, 1999	7	<p>The Committee scrutinised the replies received from the Excise and Taxation Department in regard to implementation of recommendations/ observations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="1"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>40</td> <td>19th</td> </tr> <tr> <td>30</td> <td>21st</td> </tr> <tr> <td>52, 53, 54 & 56</td> <td>22nd</td> </tr> <tr> <td>47, 55, 57, 58 & 59</td> <td>23rd</td> </tr> <tr> <td>54, 58, 67, 68 & 69</td> <td>25th</td> </tr> <tr> <td>49, 55, 61 & 63</td> <td>26th</td> </tr> <tr> <td>41, 44 & 45</td> <td>28th</td> </tr> </tbody> </table>	Paras	Reports	40	19th	30	21st	52, 53, 54 & 56	22nd	47, 55, 57, 58 & 59	23rd	54, 58, 67, 68 & 69	25th	49, 55, 61 & 63	26th	41, 44 & 45	28th
Paras	Reports																		
40	19th																		
30	21st																		
52, 53, 54 & 56	22nd																		
47, 55, 57, 58 & 59	23rd																		
54, 58, 67, 68 & 69	25th																		
49, 55, 61 & 63	26th																		
41, 44 & 45	28th																		

1	2	3	4										
			46, 47, 50-A, 50-G, 51, 52, 53 & 55 29th										
			61, 69, 71, 74 & 78 32nd										
37.	13th October, 1999	4	Oral examination of the Representatives of the Mines and Geology Department in respect of paragraph No. 1.4 of the Report of C & AG of India for the year 1994-95 (Revenue Receipts).										
38.	20th October, 1999	5	(i) Resumption of oral examination of the Representatives of the Revenue Department in respect of paragraph Nos. 3.2, 3.3, 3.4, 3.5 & 3.6 of the Report of C & AG of India for the year 1994-95 (Revenue Receipts); (ii) The Committee decided to hold its meeting on 29th October, 1999 at 3.00 P.M. at Haryana Bhawan, New Delhi.										
39.	27th October, 1999	5	The Committee scrutinised the replies received from the Excise & Taxation Department in regard to the implementation of recommendations/ observations made by the Committee of the following paras of various Reports of the Committee :—										
			<table border="0"> <thead> <tr> <th data-bbox="634 1048 699 1065">Paras</th> <th data-bbox="918 1048 1005 1065">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="634 1088 798 1105">63, 66, 69 & 70</td> <td data-bbox="929 1088 972 1105">34th</td> </tr> <tr> <td data-bbox="634 1128 863 1179">52, 53, 54, 55, 57, 58, 59, 63, 65 & 67</td> <td data-bbox="929 1128 972 1145">36th</td> </tr> <tr> <td data-bbox="634 1202 863 1320">50, 51, 52, 53, 54, 55 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75 & 76</td> <td data-bbox="929 1202 972 1219">40th</td> </tr> <tr> <td data-bbox="634 1360 863 1411">91, 92, 94, 95, 96, 97, 98, 99, 100, 101 & 102</td> <td data-bbox="929 1360 972 1377">44th</td> </tr> </tbody> </table>	Paras	Reports	63, 66, 69 & 70	34th	52, 53, 54, 55, 57, 58, 59, 63, 65 & 67	36th	50, 51, 52, 53, 54, 55 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75 & 76	40th	91, 92, 94, 95, 96, 97, 98, 99, 100, 101 & 102	44th
Paras	Reports												
63, 66, 69 & 70	34th												
52, 53, 54, 55, 57, 58, 59, 63, 65 & 67	36th												
50, 51, 52, 53, 54, 55 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75 & 76	40th												
91, 92, 94, 95, 96, 97, 98, 99, 100, 101 & 102	44th												
40.	29th October, 1999	4	The Committee scrutinised the replies of the various paragraphs of the Report of the Committee relating to Industrial Training and Vocational Education Department in										

1	2	3	4														
			regard to the implementation of observations/recommendations of the Committee.														
41.	2nd November, 1999	5	<p>(i) Oral examination of the Representatives of the Transport Department in respect of paragraph Nos. 7.1, 7.2, 7.3 & 7.4 of the Report of C & AG of India for the year 1995-96 (Civil).</p> <p>(ii) Consideration of papers placed before the Committee.</p> <p>(iii) Confirmation of proceedings.</p>														
42.	3rd November, 1999	5	<p>(i) The Committee scrutinised the replies received from the Printing & Stationery Department in regard to the implementation of recommendations/observations made by the Committee of the following paras of various Reports of the Committee :—</p> <table data-bbox="546 882 911 1150"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>3</td> <td>26th</td> </tr> <tr> <td>22 & 23</td> <td>28th</td> </tr> <tr> <td>5 & 6</td> <td>36th</td> </tr> <tr> <td>42</td> <td>40th</td> </tr> <tr> <td>28</td> <td>42nd</td> </tr> <tr> <td>44 & 45</td> <td>44th</td> </tr> </tbody> </table> <p>(ii) Confirmation of proceedings.</p>	Paras	Reports	3	26th	22 & 23	28th	5 & 6	36th	42	40th	28	42nd	44 & 45	44th
Paras	Reports																
3	26th																
22 & 23	28th																
5 & 6	36th																
42	40th																
28	42nd																
44 & 45	44th																
43.	9th November, 1999	4	<p>The Committee scrutinised the replies received from the Social Welfare Department in regard to implementation of recommendations/observations made by the Committee of the following paras of various Reports of the Committee :—</p> <table data-bbox="540 1402 944 1537"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>27</td> <td>10th</td> </tr> <tr> <td>26</td> <td>11th</td> </tr> <tr> <td>51</td> <td>34th</td> </tr> </tbody> </table>	Paras	Reports	27	10th	26	11th	51	34th						
Paras	Reports																
27	10th																
26	11th																
51	34th																

1	2	3	4														
44.	24th November, 1999	5	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the Representatives of Health Department in respect of paragraph Nos. 3.9, 3.10 & 3.11 of the Report of C & AG of India for the year 1995-96 (Civil).														
45.	30th November, 1999	7	(i) The Committee scrutinised the replies received from Public Health Department in regard to implementation of recommendations/observations made by the Committee of the following paras of various Reports of the committee :— <table data-bbox="609 679 1005 949"> <thead> <tr> <th data-bbox="609 679 674 701">Paras</th> <th data-bbox="912 679 1005 701">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="609 719 634 741">12</td> <td data-bbox="912 719 959 741">21st</td> </tr> <tr> <td data-bbox="609 758 779 780">41, 42, 43 & 44</td> <td data-bbox="912 758 970 780">32nd</td> </tr> <tr> <td data-bbox="609 797 634 819">82</td> <td data-bbox="912 797 959 819">34th</td> </tr> <tr> <td data-bbox="609 836 779 859">20, 21, 23 & 24</td> <td data-bbox="912 836 970 859">36th</td> </tr> <tr> <td data-bbox="609 876 820 898">39, 40, 41, 42 & 43</td> <td data-bbox="912 876 970 898">38th</td> </tr> <tr> <td data-bbox="609 915 736 937">33, 34 & 35</td> <td data-bbox="912 915 970 937">40th</td> </tr> </tbody> </table> (ii) Consideration of papers placed before the Committee.	Paras	Reports	12	21st	41, 42, 43 & 44	32nd	82	34th	20, 21, 23 & 24	36th	39, 40, 41, 42 & 43	38th	33, 34 & 35	40th
Paras	Reports																
12	21st																
41, 42, 43 & 44	32nd																
82	34th																
20, 21, 23 & 24	36th																
39, 40, 41, 42 & 43	38th																
33, 34 & 35	40th																
46.	7th December, 1999	7	Oral examination of the Representatives of the Transport Department in respect of paragraph Nos. 7.5, 7.6 & 7.7 of the Report of C & AG of India for the year 1995-96 (Civil).														
47.	8th December, 1999	7	Oral examination of the Representatives of the Food and Supplies Department in respect of paragraph Nos. 7.1, 7.9 & 7.10 of the Report of C & AG of India for the year 1995-96 (Civil).														
48.	14th December, 1999	7	(i) The Committee scrutinised the replies received from the Mines & Geology Department in respect of paragraphs of the Report of C & AG of India for the year 1994-95 (Revenue Receipts). (ii) Confirmation of proceedings.														

The Committee held meetings at places out-side Chandigarh as per detailed below:-

Haryana Bhawan, New Delhi.
(Sr. No. 15, 40)

15th June, 1999,
29th October, 1999.

Reports Presented

No Report was presented due to the dissolution of the Assembly on 14-12-1999.

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee for the year 1999-2000 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th February, 1999, authorising him to nominate the Members of the Committee on Public Undertakings for the year 1999-2000 on 05-04-1999 which was notified vide Haryana Vidhan Sabha Secretariat Notification No. I-CPU/1999-2000/29, dated the 05th April, 1999.

2. The Committee fixed/held number of 48 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Member	Number of meetings attended
1.	Somvir Singh	32
2.	Shri Anand Kumar Sharma	7
3.	Shri Bhagi Ram	45
4.	Shri Bircnder Singh	30
5.	Shri Balwant Singh	24
6.	Capt. Ajay Singh Yadav	45
7.	*Shri Om Parkash Jain	00
8.	Shri Chander Bhatia	40
9.	*Smt. Krishana Gahlawat	13
10.	**Shri Dev Raj Dewan	23
11.	**Dr. Virender Pal Ahlawat	11

* Ceased to be members of the Committee on their appointment as Minister of State and Minister w.e.f. 29th July, 1999 (F.N.) respectively.

** Nominated w.e.f. 19-08-1999.

3. Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meeting	Number of Members present	Business Transacted
1	2	3	4
1.	13th April, 1999	6	Under Secretary, Haryana Vidhan Sabha explained the scope and functions of the Committee to the Members on behalf of the Secretary, Haryana Vidhan Sabha.
2.	20th April, 1999	7	(i) Chalking out the programme of work of Committee. (ii) Selection of Boards/Corporations for examination of their General Working during the year 1999-2000.
3.	27th April, 1999	6	(i) Scrutiny of the replies received in respect of paragraph No. 4.1.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana State Industrial Development Corporation Ltd. (ii) The Committee decided that all the Boards/Corporations mentioned at Sr. Nos. 18 to 40 in Schedule IV of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly which come under the purview of the Committee be asked to supply material alongwith Article of Association and Annual Administrative Reports for the last 3 years. (iii) The Committee also decided to know about the status of H.S.E.B. after the formation of 3 new Corporations for generation, transmission and distribution under the Haryana State Electricity Regulatory Commission and desired that background papers

1	2	3	4
			under which the Board decided to make these Corporations alongwith Article of Association regarding functioning of these Corporations be supplied to Committee.
4.	4th May, 1999	6	<p>(i) Oral examination of the Representatives of the Health Department with regard to non-supply of reply to the questionnaire in respect of general working of Haryana State Pharmacy Council.</p> <p>(ii) Oral Examination of the Representatives of the Mines and Geology Department in regard to the general working of the Haryana Minerals Ltd.</p>
5.	11th May, 1999	7	Oral examination of the Representatives of the Environment Department in regard to the general working of the Haryana State Pollution Control Board.
6.	18th May, 1999	7	Consideration of papers placed before the Committee.
7.	25th May, 1999	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Scrutiny of the replies received in respect of paragraph No. 4.1.2 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana State Industrial Development Corporation Ltd.</p>
8.	1st June, 1999	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the Representatives of the Industries Department in respect of paragraph Nos. 4.1.1, 4.1.2, 4.1.3 and 4.1.4 of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana Concast Ltd.</p>

1	2	3	4
9. 2nd June, 1999		6	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the Representatives of the Tourism Department in respect of paragraph No. 2B (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana Tourism Corporation Ltd.
10. 8th June, 1999		7	Consideration of papers before the Committee.
11. 9th June, 1999		7	Scrutiny of the replies received in respect of paragraph No. 4.1.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana State Industrial Development Corporation Ltd.
12. 15th June, 1999		7	Oral examination of the Representatives of the Agriculture Department in respect of paragraph No. 2A (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana Seeds Development Corporation Ltd.
13. 22nd June, 1999		8	(i) Resumption of oral examination of the Representatives of the Power Department in respect of paragraph No. 3 (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana State Electricity Board. (ii) Postponement of oral examination of the Representatives of the Agriculture Department fixed for the 23rd June, 1999.
14. 23rd June, 1999		3	Scrutiny of the replies received in respect of paragraph No. 2A (Review) of the Report of the Comptroller and Auditor

1	2	3	4
			General of India for the year 1995-96 (Commercial) relating to the Haryana Seeds Development Corporation Ltd.
15.	6th July, 1999	2	No business could be transacted for want of quorum.
16.	7th July, 1999	6	Resumption of oral examination of the Representatives of the Agriculture Department in respect of paragraph No. 2A (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana Seeds Development Corporation Ltd.
17.	13th July, 1999	5	Resumption of oral examination of the Representatives of the Power Department in respect of paragraph No. 3 (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Comm.) relating to the Haryana State Electricity Board.
18.	14th July, 1999	4	Resumption of oral examination of the Representatives of the Tourism Department in respect of paragraph No. 2B (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana Tourism Development Corporation Ltd.
19.	20th July, 1999	6	(i) Consideration of papers placed before the Committee and the Committee cancelled its meeting fixed for 21st July, 1999 at 10.00 A.M. (ii) Scrutiny of the replies received in respect of paragraph No. 4.2.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana Police Housing Corporation Ltd.
20.	3rd August, 1999	4	(i) Consideration of papers placed before the Committee.

1	2	3	4
			(ii) Resumption of the oral examination of the Representatives of the Agriculture Department in respect of paragraph No. 2A (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana Seeds Development Corporation Ltd.
21.	10th August, 1999	4	(i) Consideration of the papers placed before the Committee. (ii) Resumption of oral examination of the Representatives of the Power Department in respect of paragraph No. 3 (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana State Electricity Board.
22.	17th August, 1999	3	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the Representatives of the Town and Country Planning Department in regard to the general working of the Haryana Urban Development Authority.
23.	24th August, 1999	4	Scrutiny of the replies received in respect of paragraph No. 4.3.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana Land Reclamation and Development Corporation Ltd.
24.	31st August, 1999	1	No business could be transacted for want of quorum.
25.	7th September, 1999	5	Scrutiny of the replies received in respect of paragraph No. 4.5.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana State Minor Irrigation and Tubewells Corporation Ltd.

1	2	3	4
26.	14th September, 1999	7	Scrutiny of the replies received in respect of paragraph No. 4.6.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana Agro Industries Corporation Ltd.
27.	15th September, 1999	6	Scrutiny of the replies received in respect of paragraph No. 4.4.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana Minerals Ltd.
28.	21st September, 1999	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the Representatives of the Power Department in respect of paragraph No. 3 (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana State Electricity Board.</p> <p>(iii) Confirmation of proceedings.</p>
29.	22nd September, 1999	8	Resumption of oral examination of the Representatives of the Town and Country Planning Department on the general working of the Haryana Urban Development Authority.
30.	28th September, 1999	7	Oral examination of the representatives of the Mines and Geology Department on the general working of the Haryana Minerals Ltd.
31.	29th September, 1999	7	Resumption of oral examination of the Representatives of the Power Deptt. in respect of paragraph No. 3 (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana State Electricity Board.
32.	4th October, 1999	7	Resumption of oral examination of the representatives of the Power Deptt. in

1	2	3	4
			respect of paragraph No. 3 (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana State Electricity Board.
33.	12th October, 1999	6	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the Representatives of the Power Deptt. in respect of paragraph No. 3 (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana State Electricity Board.</p> <p>(iii) Decision regarding spot study tour to the projects of Electricity Board at Bhakra Nangal, Pandoh, Slapper, Sunder Nagar and Bhunter for the period from 26-10-1999 to 29-10-1999.</p>
34.	13th October, 1999	6	Oral examination of the Representatives of the Housing Department in regard to the implementation of the recommendations/ observations contained in the outstanding paragraph No. 2.5 of 11th Report, paragraph No. 14 of 20th Report and paragraph No. 60 to 68 (General paras) of 22nd Report relating to the Haryana Housing Board.
35.	20th October, 1999	5	Oral examination of the Representatives of the Home Department in respect of paragraph No. 4.2.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana Police Housing Corporation Ltd.
36.	26th October, 1999	6	(i) Oral examination of the Representatives of the Industries Department in respect of paragraph Nos 4.1.1 and 4.1.2 of the Report of

1	2	3	4
			the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana State Industrial Development Corporation Ltd.
			(ii) Postponement of the spot study tour already fixed for 26th to 29th October, 1999 and decided to proceed on said spot study tour from 15th to 18th November, 1999.
37. 27th October, 1999		5	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Oral examination of the Representatives of the Agriculture Department in respect of paragraph No. 4.3.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana Land Reclamation and Development Corporation Ltd.</p>
38. 2nd November, 1999		5	<p>(i) Oral examination of the Representatives of the Irrigation Department in respect of paragraph No. 4.5.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana State Minor Irrigation and Tubewells Corporation Ltd.</p> <p>(ii) The Committee decided to undertake on the spot study tour to the States of Maharashtra, Goa and Karnataka from 1st to 12th December, 1999.</p>
39. 3rd November, 1999		5	Oral examination of the Representatives of the Agriculture Department in respect of paragraph Nos. 4.6.1 and 4.6.2 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana Agro Industries Corporation Ltd.

1	2	3	4
40.	9th November, 1999	2	No business was transacted for want of quorum.
41.	10th November, 1999	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Scrutiny of replies received in regard to implementation of the recommendations/observations contained in the outstanding paragraph Nos. 6.15(6), 6.15(7), 6.15(8), 6.15(9), 6.15(12)(1) and 6.19 of 5th Report and paragraph No. 49 of 6th Report relating to Haryana Financial Corporation, Haryana Dairy Development Corporation, Haryana Land Reclamation Development Corporation and H.S.E.B. respectively.</p>
42.	24th November, 1999 (at Haryana Bhawan, New Delhi)	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Scrutiny of the replies received from the Government of the various paragraphs of the various Reports of the Committee in regard to the implementation of the recommendations/observations relating to the Haryana Harijan Kalyan Nigam.</p> <p>(iii) Decision to hold meetings on 14th December, 1999 at Chandigarh and on 15th December, 1999 at Haryana Bhawan New Delhi at 11.00 A.M. and 3.00 P.M. respectively.</p>
43.	25th November, 1999 (at Haryana Bhawan, New Delhi)	5	<p>Scrutiny of the replies received from the Government of the various paragraphs of its various Reports in regard to the implementation of the recommendations/observations relating to the Haryana Seeds Development Corporation Ltd.</p>
44.	30th November, 1999	6	<p>Oral examination of the Representatives of the Co-operation Department in regard to the implementation of the recommendations/observations contained</p>

1	2	3	4
			in the outstanding paragraphs Nos. 3, 5, 6, 7, 8, 9 and 10 of the 11th Report of the Committee relating to Haryana State Co-operative Supply and Marketing Federation Ltd. (HAFED).
45.	1st December, 1999	5	Oral examination of the Representatives of the Power Department in respect of paragraph No. 3 (Review) of the Report of the Comptroller and Auditor General of India for the year 1995-96 (Commercial) relating to the Haryana State Electricity Board.
46.	7th December, 1999	7	(i) Consideration of papers placed before the Committee. (ii) Scrutiny of the replies received from the Govt. in respect of implementation of recommendations/ observations contained in its 11th Report (Special) Report for the year 1982-83 relating to the Haryana Tourism Corporation Ltd.
47.	8th December, 1999	7	Oral examination of the Representatives of the Transport Department in respect of paragraph No. 4.7.1 of the Report of the Comptroller and Auditor General of India for the year 1996-97 (Commercial) relating to the Haryana Roadways Engineering Corporation Ltd.
48.	14th December, 1999	6	(i) Scrutiny of the replies received from the Government of the various paragraphs of its various Reports in regard to the implementation of the recommendations/observations of the Committee relating to the Haryana Minerals Ltd. (ii) Confirmation of the proceedings.

Meetings held at places other than Chandigarh/Haryana.

1. New Delhi (Sr. No. 42) 24th November, 1999.
2. New Delhi (Sr. No. 43) 25th November, 1999.

COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 1999-2000 consisting of nine members was nominated by the Speaker, on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th February, 1999 and notified vide Haryana Vidhan Sabha Secretariat Notification No. EC-1/1999-2000/27 dated 5th April, 1999.

2. Shri Narpender Singh was appointed as Chairperson of the Committee.
3. The Committee fixed/held a total 41(4) sitting during the period under review.

Sr. No.	Name of Members	Number of sitting attendant
1.	Shri Narpender Singh, M.L.A.	28
2.	Shri Siri Kishan Hooda, M.L.A.	35
*3.	Shri Kartar Singh Bhadana, M.L.A.	1
**4.	Shri Ram Bhaj, M.L.A.	Nil
5.	Smt. Kartar Devi, M.L.A.	31
6.	Shri Ram Pal Majra, M.L.A.	28
***7.	Shri Jaswant Singh, M.L.A. (Bawal)	2
****8.	Shri Satpal Sangwan, M.L.A.	2
*****9.	Dr. Dharamvir Yadav, M.L.A.	1
*****10.	Shri Ganeshi Lal, M.L.A.	24
*****11.	Dr. Kamla Verma, M.L.A.	21
*****12.	Shri Kapoor Chand Sharma, M.L.A.	13
*****13.	Shri Attar Singh Saini, M.L.A.	9
*****14.	Shri Sat Narain Lather	17

- *1. *Shri Kartar Singh Bhadana, M.L.A. ceased to be a member of the Committee w.e.f. 29th July, 1999 as he appointed as a Minister.*
- **2. *Shri Ram Bhaj, M.L.A. resigned from the membership of the Committee w.e.f. 7-6-99 as he was appointed as a Minister & the same was accepted by the Hon'ble Speaker 11-6-99.*
- ***3. *Shri Jaswant Singh Bawal, M.L.A. member of the Committee resigned from the membership of the Committee w.e.f. 15-6-99 as he was appointed as a Minister & the same was accepted by the Hon'ble Speaker on 21-6-99.*
- ****4. *Shri Satpal Sangwan, M.L.A. member of the Committee resigned from the membership of the Committee w.e.f. 12-10-99 and the same was accepted by the Hon'ble Speaker.*

- *****5. *Dr. Dharamvir Yadav, M.L.A. resigned from the membership of the Committee w.e.f. 7-6-99 as he was appointed as a Minister & same was accepted by the Hon'ble Speaker on 21-6-99.*
- *****6. *The Hon'ble Speaker nominated Shri Ganeshi Lal, Dr. Kamla Verma and Shri Kapoor Chand Sharma, M.L.As to serve on the Committee on Estimates for the remaining period of the year 1999-2000 w.e.f. 12-7-99.*
- *****7. *The Hon'ble Speaker nominated Shri Attar Singh Saini, M.L.A. to serve on the Committee on Estimates for the remaining period of the year 1999-2000 w.e.f. 14-10-99.*
- *****8. *The Hon'ble Speaker nominated Shri Sat Narain Lather, M.L.A. to serve on the Committee on Estimates for the remaining period of 1999-2000 w.e.f. 19-8-99.*

Meetings held and Business transacted

The dates of meetings, the number of members present and the business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Number of Members present	Business transacted
1	2	3	4
1.	16-4-99	5	The Committee discussed the scope & functions of the Committee on Estimates.
2.	21-4-99	4	The Committee selected the P.W.D. (B&R) for scrutiny of their Budget Estimates for the year 1999-2000.
3.	27-4-99	3	The Committee selected the following departments :— (I) Tourism Department. (II) Industrial Trg. & Vocational Edu. (III) Technical Education.
4.	29-4-99	4	The Committee scrutinised the replies received from the Irrigation Department in respect of recommendations/observations made by the Committee.
5.	4-5-99	3	The Committee scrutinised the replies received from Social Welfare Department in respect of observations/recommendations made by the Committee.

1	2	3	4
6.	11-5-99	2	No Quorum.
7.	18-5-99	5	The Committee scrutinised the replies received from Health Department in respect of observations/recommendations made by the Committee.
8.	25-5-99	4	The Committee orally examined the Representatives of the Forest Department in regard to implementations of various paragraphs of 24th Report of the Committee for the year 1999-2000.
9.	27-5-99	5	The Committee scrutinised the replies received from the Health Department in respect of observations/recommendations made by the Committee.
10.	1-6-99	4	The Committee scrutinised the replies received from the Public Health Department, in respect of observations/recommendations made by the Committee.
11.	8-6-99	4	1. Papers placed before the Committee. 2. The Committee decided to postpone the oral examination of Social Welfare Department.
12.	15-6-99	3	The Committee scrutinised the replies received from the Transport Department in respect of implementations of recommendations/observations made by the Committee.
13.	18-6-99	4	The Committee scrutinised the replies received from the Agriculture Department in respect of observations/recommendations made by the Committee.
14.	22-6-99	4	The Committee orally examined the Representatives of the P.W.D. (B&R) Department regarding non-supply of the Budget Material relating to P.W.D. (B&R) for the year 1999-2000.
15.	29-6-99	2	The Committee orally examined the Representatives of P.W. (Public Health) Department in respect of observations/recommendations made by the Committee.

1	2	3	4
16.	6-7-99	4	The Committee partly scrutinised the Budget Material received from the Government relating to P.W.D. (B&R) Budget Material for 1999-2000.
17.	13-7-99	3	The Committee orally examined the Representatives of Tourism Department regarding non-supply of Budget Material for the year 1999-2000.
18.	15-7-99	4	The Committee scrutinised, drafted and finalise the Committee's questionnaire on the Budget Material for the year 1999-2000 relating to P.W.D. (B&R)
19.	20-7-99	6	The Committee postponed the oral examination of the Technical Education and Social Welfare Departments.
20.	27-7-99	5	The Committee scrutinised the material received from the Tourism Department relating to their Budget Estimates for the year 1999-2000.
21.	3-8-89	5	Committee scrutinised the Budget Material of Technical Education Department for the year 1999-2000.
22.	10-8-99	7	The Committee decided to postpone the oral examination of Representatives of the Agriculture Department.
23.	16-8-99	5	The Committee scrutinised the replies received from the Agriculture Department in respect of observations/recommendations made by the Committee.
24.	24-8-99	4	The Committee scrutinised the replies received from the Agriculture Department in respect of observations/recommendations made by the Committee.
25.	31-8-99	3	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. The Committee postponed the oral examination of P.W.D. (B&R).
26.	7-9-99	8	Committee scrutinised the replies received from Agriculture Department in respect of observations/recommendations made by the Committee.

1	2	3	4
27.	14-9-99	8	The Committee scrutinised the replies received from the Panchayats Department in respect of observations/recommendations made by the Committee.
28.	21-9-99	7	The Committee orally examined the Representatives of the P.W.D. (B&R) regarding non-supply of replies.
29.	28-9-99	7	The Committee orally examined the Representatives of Agriculture Department in regard to implementation of various paragraphs.
30.	4-10-99	6	The Committee scrutinised the replies of the Food & Supplies Department in respect of observations/recommendations made by the Committee.
31.	13-10-99	5	The Committee drafted the questionnaire on the Budget Material for the year 1999-2000 relating to Tourism Department.
32.	14-10-99	5	The Committee drafted & Finalised the questionnaire relating to Tourism Department for the year 1999-2000.
33.	20-10-99	7	The Committee scrutinised the replies received from the Panchayats Department in respect of observations/recommendations made by the Committee.
34.	26-10-99	8	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. The Committee orally examined the Representatives of P.W.D. (B&R) regarding Committee's questionnaire for the year 1999-2000.
35.	2-11-99	9	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. The Committee postponed the oral examination of P.W.D. (B&R).
36.	9-11-99	6	The Committee orally examined the Representatives of the P.W.D. (B&R) regarding Committee's questionnaire for the year 1999-2000.
37.	15-11-99	6	The Committee orally examined the Representatives of Finance Department alongwith various departments with regard

1	2	3	4
			to Supplementary Estimates for the year 1999-2000.
38.	25-11-99	7	1. Papers placed before the Committee. 2. The Committee decided to postpone the oral examination of the Tourism Department.
39.	1-12-99	7	The Committee scrutinised the replies received from the Industries Department in respect of recommendations/ observations made by the Committee.
40.	7-12-99	7	The Committee orally examined the Representatives of the P.W.D. (B&R) regarding questionnaire of Committee for the year 1999-2000.
41.	14-12-99	8	The Committee orally examined the Representatives of the P.W.D. (B&R) regarding Committee's questionnaire for the year 1999-2000.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By whom presented	Date of presentation	Subject
1.	Chairperson	15-11-1999	Report of the Committee on Estimates on the Supplementary Estimates for the year 1999-2000.

Meetings held at places other than Chandigarh.

Sr. No.	Date of Meeting	Place of Meeting
1.	29-4-99	New Delhi.
2.	27-5-99	New Delhi.
3.	18-6-99	New Delhi.
4.	13-10-99	Shimla (H.P.)
5.	14-10-99	Shimla (H.P.)

Record of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES FOR REMAINING PERIOD OF 1999-2000

The Committee on Estimates for the remaining period of 1999-2000, consisting of nine members was nominated by the Speaker, on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 9th March, 2000 and notified vide Haryana Vidhan Sabha Secretariat Notification No. EC-1/1999-2000/14 dated 9th March, 2000.

2. Shri Ram Pal Majra, M.L.A. was appointed as chairperson of the Committee.
3. The Committee fixed/held a total numbers of 4 sitting during the period under review.

Sr. No.	Name of the Member	Sitting attended
1.	Shri Ram Pal Majra, M.L.A.	1
2.	Shri Amar Singh, M.L.A.	4
3.	Shri Nafe Singh, M.L.A.	3
4.	Shri Shashi Ranjan Panwar, M.L.A.	4
5.	Smt. Veena Chhibber, M.L.A.	3
6.	Rao Inderjeet Singh, M.L.A.	1
7.	Shri Lachhman Dass Arora, M.L.A.	3
8.	Shri Pawan Kumar, M.L.A.	2
9.	Shri Tejvir Singh, M.L.A.	2

Meetings held and Business Transacted

The dates of meetings, the number of members present and the business transacted at each meeting are given below :-

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	10-3-2000	9	The Committee orally examined the Representatives of Finance Department alongwith other department regarding Supplementary Estimates for the year 1999-2000 and finalised its Report on Supplementary Estimates.

1	2	3	4
2.	22-3-2000	5	The Committee scrutinised the replies of the Social Welfare Department.
3.	28-3-2000	6	The Committee scrutinised the replies received from the Transport Department.
4.	30-3-2000	3	The Committee scrutinised the replies of Panchayats Department.

During the period under review the Committee presented the following Report to the House.

Sr. No.	By whom presented	Date of presentation	Subject
1.	Chairperson	13-3-2000	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 1999-2000.

Meeting held at place other than Chandigarh

Sr. No.	Date of Meeting	Place of Meeting
1.	30-3-2000	New Delhi

Record of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES**

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 1999-2000 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 10th January, 1999 authorising the Hon'ble Speaker to nominate the Members of the Committee. Shri Ramesh Kashyap, M.L.A. was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 5th April, 1999.

The names of the Members of the Committee and number of meetings attended by each of them out of the total number of 37 meetings held during the period under review are given below :-

Sl. No.	Name of Member	Number of meetings attended
1.	<u>Shri Ramesh Kashyap, M.L.A.</u> Chairperson	14
	Members	
2.	<u>Shri Ramesh Kumar, M.L.A.</u>	33
3.	<u>Shri Banta Ram Balmiki</u>	22
*4.	Dr. Dharamvir Yadav, M.L.A.	13
5.	Shri Chander Mohan, M.L.A.	—
**6.	Shri Jaswant Singh Bawal, M.L.A.	1
7.	Shri Krishan Lal, M.L.A.	22
8.	Shri Dillu Ram, M.L.A.	34
***9.	Shri Akram Khan, M.L.A.	1
****10.	Shri Suraj Pal Singh, M.L.A.	13
****11.	Shri Ram Bilas Sharma, M.L.A.	14
*****12.	Shri Jagdish Nayar, M.L.A.	7
*****13.	Shri Jagan Nath, M.L.A.	4

* *Dr. Dharamvir Yadav, M.L.A. resigned from the Membership of the said Committee w.e.f. 7th June, 1999 on his appointment as Minister.*

** *Shri Jaswant Singh Bawal, M.L.A. resigned from the Membership of the Committee w.e.f. 15th June, 1999 on his appointment as State Minister.*

*** *Shri Akram Khan, M.L.A. resigned from the Membership of the Committee w.e.f. 29th July, 1999 on his appointment as State Minister.*

**** *Shri Suraj Pal Singh, M.L.A. and Shri Ram Bilas Sharma, M.L.A. were nominated to serve on the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes on 12th July, 1999.*

***** (i) *Shri Jagdish Nayar, M.L.A. was nominated on 19th August, 1999.*

(ii) *Shri Jagdish Nayar, M.L.A. resigned from the Membership of said Committee w.e.f. 6th November, 1999 (A.N.) on his appointment as Minister of State.*

***** *Shri Jagan Nath, M.L.A. was nominated to serve on the said Committee on 15th November, 1999.*

Meetings held on and business transacted

The details showing the dates of meetings, the number of Members present and the business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	26th April, 1999	6	Welcome address to the Committee by the Hon'ble Speaker, Haryana Vidhan Sabha.
2.	3rd May, 1999	4	The Committee selected four Departments for Examination during the year 1999-2000.
3.	10th May, 1999	—	No work transacted for want of quorum.
4.	17th May, 1999	4	The Committee scrutinised the replies received from the Financial Commissioner & Secretary to Government, Haryana, Home (Police) Department in respect of implementation of recommendations/ observations as contained in the 24th Report of the Committee.
5.	24th May, 1999	4	The Committee resumed the scrutiny of the material received from the Financial Commissioner & Secretary to Government, Haryana Home (Police) Department.

1	2	3	4
6.	31st May, 1999	5	Oral examination of the Financial Commissioner & Secretary to Government, Haryana, Home (Police) Department in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Home (Police) Department.
7.	2nd June, 1999	5	The Committee scrutinised the replies received from the Education Department in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning Education Department.
8.	3rd June, 1999	5	The Committee scrutinised the replies received from the Education Department in respect of implementation of the recommendations/observations as contained in the 24th Report of the Committee concerning the Education Department.
9.	9th June, 1999	4	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from the Haryana Vidyut Parsaran Nigam in regard to the observations/recommendations made in the 24th Report of the Committee.</p>
10.	15th June, 1999	4	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee resumed the scrutiny of the material received from the Commissioner & Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Haryana Vidyut Parsaran Nigam.</p>

1	2	3	4
11. 22nd June, 1999		4	The Committee resumed the scrutiny of the material received from the Commissioner & Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/ observations as contained in the 24th Report of the Committee concerning the Haryana Vidyut Parsaran Nigam.
12. 29th June, 1999		4	<ul style="list-style-type: none"> <li data-bbox="583 467 1035 690">(i) Oral examination of the Financial Commissioner & Secretary to Government, Haryana, Labour & Employment Department in respect of non-supply of material regarding general working of the Labour Department. <li data-bbox="583 707 1035 992">(ii) The Committee resumed the scrutiny of the material received from the Commissioner & Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/ observations as contained in the 24th Report of the Committee concerning the Haryana Vidyut Parsaran Nigam.
13. 5th July, 1999		3	The Committee partly scrutinised the material received from the Commissioner & Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/ observations as contained in the 24th Report of the Committee concerning the Haryana Vidyut parsaran Nigam.
14. 12th July, 1999		5	<ul style="list-style-type: none"> <li data-bbox="572 1278 1035 1340">(i) Consideration of papers placed before the Committee. <li data-bbox="572 1357 1035 1570">(ii) The Committee resumed the scrutiny of the material received from the Power Department in respect of implementation of recommendations/ observations as contained in the 24th Report of the Committee concerning the Haryana Vidyut Parsaran Nigam.

1	2	3	4
15.	14th July, 1999	7	The Committee partly scrutinised the material received from the Administrator, Haryana State Pollution Control Board regarding the general working of the Haryana State Pollution Control Board.
16.	15th July, 1999	—	No work transacted for want of quorum.
17.	19th July, 1999	6	The Committee resumed the scrutiny of the material received from the Administrator, Haryana State Pollution Control Board.
19.	2nd August, 1999	6	The Committee resumed the scrutiny of the material received from the Administrator, Haryana State Pollution Control Board regarding the general working of the Haryana State Pollution Control Board.
20.	10th August, 1999	5	The Committee resumed the scrutiny of the material received from the Administrator, Haryana State Pollution Control Board regarding the general working of the Haryana State Pollution Control Board.
21.	17th August, 1999	4	The Committee resumed the scrutiny of the material received from the Administrator, Haryana State Pollution Control Board regarding the general working of the Haryana State Pollution Control Board.
22.	24th August, 1999	—	No work transacted for want of quorum.
23.	31st August, 1999	—	No work transacted for want of quorum.
24.	7th September, 1999	6	The Committee partly scrutinised the material received from the Financial Commissioner & Secretary to Government Haryana, Labour & Employment Department regarding the general working of Labour Department.
25.	14th September, 1999	6	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of the Cooperation Department in respect of non-supply of material regarding implementation

1	2	3	4
26.	21st September, 1999	7	<p>of the recommendations/observations as contained in the 24th Report of the Committee concerning the Cooperation Department and Hafed.</p> <p>(i) Oral examination of the Financial Commissioner & Secretary to Government, Haryana, Local Government Department in respect of non-supply of the material regarding implementation of the recommendations/observations as contained in the 24th Report of the Committee concerning the Local Bodies Department.</p> <p>(ii) Oral examination of the Commissioner & Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of non-supply of material regarding implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Industrial Training and Vocational Education Department.</p>
27.	28th September, 1999	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of the Transport Department in respect of non-supply of the material regarding implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Transport Department.</p> <p>(iii) The Committee partly scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, Local Government Department in respect of implementations of</p>

1	2	3	4
			recommendations/observations as contained in the 24th Report of the Committee concerning the Local Bodies Department.
28.	5th October, 1999	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the material received from the Local Government Department and Transport Department, Haryana in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Local Bodies and Transport Department.</p>
29.	12th October, 1999	6	(i) Consideration of papers placed before the Committee.
30.	21st October, 1999	6	(i) Discussion with the Sister Committee of Kerala Legislative Assembly on the matters of common interests.
31.	26th October, 1999	4	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from the Financial Commissioner & Secretary to Government, Haryana, Transport Department regarding the implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Transport Department.</p> <p>(iii) The Committee decided to undertake on the spot study tour to the States of Orissa, Tamilnadu and Kerala.</p>
32.	2nd November, 1999	4	The Committee partly scrutinised the material received from the Financial Commissioner & Secretary to Government, Haryana, Cooperation Department in respect of implementation of

1	2	3	4
			recommendations/observations as contained in the 24th Report of the Committee concerning the Cooperation Department.
33.	9th November, 1999	3	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the material received from the Financial Commissioner & Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Cooperation Department.</p>
34.	25th November, 1999	3	The Committee resumed the scrutiny of the material received from the Cooperation Department in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Cooperation Department.
35.	30th November, 1999	5	The Committee resumed the scrutiny of the material received from the Financial Commissioner & Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Cooperation Department.
36.	7th December, 1999	4	The Committee resumed the scrutiny of the material received from the Financial Commissioner & Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Cooperation Department.

37. 14th December, 1999 4 The Committee partly scrutinised the material received from the Financial Commissioner & Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in the 24th Report of the Committee concerning the Hafed.

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 1999-2000 consisting of nine members was nominated by the Speaker, Haryana Vidhan Sabha on 5th April, 1999 vide notification No. CB/A-1/1999-2000/30, dated 5th April, 1999.

Shri Sampat Singh, M.L.A. a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 45 meetings during the period under review.

The names of Members and number of the meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Member	Number of meetings attended
****1.	Shri Sampat Singh, M.L.A.	23
@2.	Shri Somvir Singh, M.L.A.	12
*3.	Shri Ram Bhaj, M.L.A.	2
4.	Shri Relu Ram, M.L.A.	22
5.	Shri Satvinder Singh Rana, M.L.A.	42
@@6.	Shri Narpender Singh, M.L.A.	1
7.	Shri Balbir Singh, M.L.A.	28
*****8.	Shri Kailash Chandra Sharma, M.L.A.	17
9.	Shri Kuldip Singh Bishnoi, M.L.A.	Nil
***10.	Shri Krishan Pal Gujar, M.L.A.	21
*****11.	Seth Siri Kishan Dass, M.L.A.	Nil
£12.	Shri Kanwal Singh, M.L.A.	9
££13.	Shri Ram Sarup Rama, M.L.A.	4
Special Invitee		
**1.	Dr. Virender Pal Ahlawat, M.L.A.	35
*****2.	Shri Vinod Kumar Marya, M.L.A.	3
*****3.	Shri Attar Singh Saini, M.L.A.	5
4.	Shri Ram Sarup Rama, M.L.A.	—
*****5.	Shri Charan Dass, M.L.A.	10
6.	Shri Narain Singh, M.L.A.	8

* Shri Ram Bhaj, M.L.A. has resigned from the membership of the Committee on his appointment as Minister of State, Haryana, w.e.f. 7th June, 1999 and again was also nominated as Member of the Committee for the remaining period of the year 1999-2000 w.e.f. 24th August, 1999 and again resigned from the membership of the Committee w.e.f. 6th December, 1999.

- ** Dr. Virender Pal Ahlawat, M.L.A. was nominated as Special Invitee to the Committee w.e.f. 5th April, 1999.**
- *** Shri Krishan Pal Gujjar, M.L.A. was nominated as a Member of the Committee for the remaining period of the year 1999-2000 w.e.f. 12th July, 1999.**
- **** Shri Sampat Singh, M.L.A. has resigned from the Membership and Chairpersonship of the Committee on his appointment as Minister w.e.f. 29th July, 1999.**
- ***** Shri Kailash Chandru Sharmā, M.L.A. was resigned from the membership of the Committee on his appointment as Minister of State, Haryana w.e.f. 29th July, 1999.**
- ***** Seth Siri Kishan Dass, M.L.A. was nominated as Member and Chairperson of the Committee for the remaining period of the year 1999-2000 w.e.f. 7th September, 1999.**
- ***** Shri Attar Singh Saini, M.L.A. was nominated as Special Invitee to the Committee w.e.f. 8th September, 1999 and resigned w.e.f. 13-10-1999.**
- ***** Shri Vinod Kumar Maryu, M.L.A. was nominated as Special Invitee to the Committee w.e.f. 24-8-1999.**
- ***** Sarvshri Ram Sarup Rama, M.L.A. , Charan Dass, M.L.A. and Narain Singh, M.L.A. were nominated as Special Invitee w.e.f. 7th October, 1999.**
- @ Shri Somvir Singh, M.L.A. has resigned from the membership of the Committee w.e.f. 12-10-1999.**
- @ @ Shri Narpender Singh, M.L.A. has resigned from the Membership of the Committee w.e.f. 12-10-1999.**
- £ Shri Kanwal Singh, M.L.A. was nominated as Member of the Committee for the remaining period of the year 1999-2000 w.e.f. 13-10-1999.**
- ££ Shri Ram Sarup Rama, M.L.A. a special invitee to the Committee was nominated as Member of the Committee w.e.f. 27th October, 1999, and resigned from the Membership w.e.f. 6th November, 1999.**

Meetings held and Business Transacted

The details showing the dates of meetings, the number of members present and the business transacted at each meeting are given below:—

Sl. No.	Date of Meeting	Number of Members including special invitee present	Business transacted
1	2	3	4
1.	13th April, 1999	6	The Joint Secretary, Haryana Vidhan Sabha explained the scope and functions of the Committee to the Members on behalf of the Secretary, Haryana Vidhan Sabha.
2.	20th April, 1999	4	Scrutiny of the replies received from various Government Departments in regard to the implementation of the outstanding assurances contained in its 30th Report.
3.	26th April, 1999	3	No business was transacted for want of quorum.
4.	4th May, 1999	6	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances contained in its 30th Report.
5.	11th May, 1999	5	(i) Orally examined the representatives of the Industries Department in respect of implementation of the outstanding assurances contained in its 30th Report. (ii) The Committee also decided to visit/inspect various industrial units located in Karnal, Faridabad and Gurgaon w.e.f. 25th to 27th May, 1999.
6.	13th May, 1999 (New Delhi)	4	Scrutiny of the replies received from Power Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
7.	14th May, 1999 (New Delhi)	4	Do

1	2	3	4
8.	18th May, 1999	6	Scrutiny of the replies received from the Cooperation Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
9.	24th May, 1999	5	Scrutiny of the replies received from Rehabilitation and Revenue Departments in regard to implementation of the outstanding assurances as contained in its 30th Report.
10.	25th May, 1999 (Karnal)	6	On the spot inspection of Liberty Shoe Co., Karnal, Panipat Refinery, Panipat, Dhillon Cold Drinks, Panipat, Nestle India Ltd., Samalkha and M/s Krik Ltd., Murthal.
11.	26th May, 1999 (Faridabad)	7	On the spot inspection of the Escort Tractors, Eicher Tractors, Atul Glass S.P.L. Industries and Wheel Pool, Faridabad.
12.	27th May, 1999 (Gurgaon)	6	On the spot inspection of Maruti Udyog Ltd., Hero Honda, Babono Agro, Beneten United Cooler, Gurgaon.
13.	1st June, 1999	4	Scrutiny of the replies received from various Government Departments in regard to the implementation of the outstanding assurances as contained in its 30th Report.
14.	8th June, 1999	6	Scrutiny of the replies received from the Revenue Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
15.	15th June, 1999	5	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 30th Report.
16.	22nd June, 1999	6	Do
17.	29th June, 1999	6	Scrutiny of the replies received from Irrigation Department in regard to the implementation of outstanding assurances as contained in its 30th Report.

1	2	3	4
18.	1st July, 1999 (Manali)	5	Scrutiny of the replies received from various Government Departments in regard to the implementation of the outstanding assurances as contained in its 30th Report.
19.	2nd July, 1999 (Manali)	5	Do
20.	6th July, 1999	6	Scrutiny of the replies received from the Irrigation Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
21.	13th July, 1999	6	Scrutiny of the replies received from the Revenue Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
22.	20th July, 1999	6	Scrutiny of the replies received from the Agriculture Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
23.	27th July, 1999	5	Do
24.	3rd August, 1999	5	Do
25.	10th August, 1999	5	Scrutiny of the replies received from various Government Departments in regard to the implementation of outstanding assurances as contained in its 30th Report.
26.	13th August, 1999 (New Delhi)	3	No business was transacted for want of quorum.
27.	17th August, 1999	1	Do
28.	24th August, 1999	3	Do
29.	31st August, 1999	1	Do
30.	7th September, 1999	3	Scrutiny of the replies received from the Agriculture Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
31.	14th September, 1999	5	Scrutiny of the replies received from the Industrial Training & Vocational Education and Industries Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.

1	2	3	4
32.	21st September, 1999	5	Scrutiny of the replies received from Forests and Animal Husbandry Departments in regard to the implementation of the outstanding assurances as contained in its 30th Report.
33.	28th September, 1999	5	(i) Scrutiny of the replies received from the Local Government Department in regard to the implementation of the outstanding assurances of 30th report. (ii) The Committee decided to undertake a study tour to the various Projects/ plantation in Aravally Forests w.e.f. 26th October, 1999 to 28th October, 1999.
34.	4th October, 1999	5	Scrutiny of the replies received from the Public Work Department (B&R) in regard to the implementation of the outstanding assurances as contained in its 30th Report.
35.	12th October, 1999	11	Scrutiny of the replies received from the Various Government Departments in regard to the implementation of outstanding assurances as contained in its 30th Report.
36.	18th October, 1999	4	No business was transacted for want of quorum.
37.	26th October, 1999	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 30th Report.
38.	28th October, 1999 (Rewari)	7	On the spot study/inspection of various Projects/Plantation in and around Faridabad, Gurgaon & Rewari.
39.	2nd November, 1999	8	Scrutiny of the replies received from the Revenue Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
40.	9th November, 1999	7	Scrutiny of the replies received from the Local Government Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.

1	2	3	4
41.	22nd November, 1999	5	Scrutiny of the replies received from the Education Department in regard to the implementation of the outstanding assurances as contained in its 30th Report.
42.	30th November, 1999	7	Do
43.	7th December, 1999	7	Scrutiny of the statement of assurances No. 1 to 50 given by the Ministers on the floor of the House during the Session held in the month of July, 1998.
44.	10th December, 1999 (New Delhi)	7	Scrutiny of the statement of assurances No. 51 to 116 given by the Ministers on the floor of the House during the Session held in the month of July, 1998.
45.	14th December, 1999	7	Scrutiny of the replies received from the various Government Departments in regard to the implementation of outstanding assurances of the 30th Report.

Presentation of the Report

The Committee could not draft/present its Report due to the dissolution of the Assembly in the month of December, 1999.

Meetings held at places other than Chandigarh

The Committee held its meetings outside Chandigarh as per details given below :-

- | | | |
|----|-----------|--|
| 1. | New Delhi | 13-5-1999, 14-5-1999, 13-8-1999
and 10-12-1999. |
| 2. | Karnal | 25-5-1999 |
| 3. | Faridabad | 26-5-1999 |
| 4. | Gurgaon | 27-5-1999 |
| 5. | Manali | 1-7-1999 and 2-7-1999 |
| 6. | Rewari | 28-10-1999 |

Proceedings

A brief record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of 7 members of the Haryana Vidhan Sabha (including the Advocate General) and one Special Invitee was nominated by the Hon'ble Speaker on the 5th April, 1999 and was notified in the official Gazette vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/28, dated 5th April, 1999 and No. HVS-LA (Sub-Leg)-1/1999-2000/35, dated the 5th April, 1999 respectively.

Shri Anand Kumar Sharma was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 40 meetings during the period under review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Anand Kumar Sharma, M. L. A.	6
2.	Shri Dharambir Gauba, M. L. A.	25
****3.	Shri Narpender Singh, M. L. A.	Nil
*4.	Shri Jaswinder Singh, M. L. A.	17
5.	Shri Nafe Singh Rathee, M. L. A.	22
6.	Shri Nirmal Singh, M. L. A.	1
7.	Shri Suraj Mal, M. L. A.	33
**8.	Shri Jagdish Yadav, M. L. A.	8
9.	Advocate General	Nil
*****10.	Shri Dev Raj Diwan, M.L.A.	24
***11.	Shri Jaswant Singh Narnaund, M.L.A.	Nil
***12.	Shri Karan Singh Dalal, M.L.A.	11
***13.	Shri Mani Ram Godara, M.L.A.	Nil
****14.	Shri Chhattar Singh Chauhan, M.L.A.	3

* Resigned from the membership of the Committee w.e.f. 4th August, 1999 (F.N.) vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/74, dated 26-8-1999 on his appointment as Chief Parliamentary Secretary.

** Nominated to serve as Member of the Committee w.e.f. 7th November, 1999 vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/76 dated 7-9-1999. Resigned from the membership of the Committee w.e.f. 12th November, 1999 (F.N.) on his appointment as Minister.

- *** Nominated to serve as a Special Invitees of the Committee w.e.f. 7th October, 1999 vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/82, dated 8-10-1999. After that Shri Karan Singh Dalal nominated to serve as Member of the Committee w.e.f. 20th October, 1999 vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/95, dated 21-10-1999 and Shri Jaswant Singh Narnaund, resigned as a Special Invitee of the Committee w.e.f. 12th November, 1999 (F.N.) vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/100, dated 13-11-1999 on his appointment as Minister.
- **** Resigned from the membership of the Committee w.e.f. 13th October, 1999 vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/87, dated 13-10-1999.
- ***** Nominated to serve as a Special Invitee of the Committee w.e.f. 13th October, 1999 vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/88, dated 13-10-1999.
- ***** Nominated to serve as a Member of the Committee w.e.f. 25-11-1999 vide Notification No. HVS-LA (Sub-Leg)-1/1999-2000/115, dated 26-11-1999.

Rules scrutinised

The Committee scrutinised the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.

Meetings held and Business Transacted

The dates of the meetings, the number of Members and the Business Transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of Members present	Business transacted
1	2	3	4
1.	20-4-1999	5	(i) Welcome address by the Deputy Secretary, Haryana Vidhan Sabha. (ii) Discussion on the scope and functions of the Committee. (iii) The Committee decided that the Law Department, Haryana be requested to supply 5 up-to-date copies of the Haryana Codes (in English).
2.	27-4-1999	5	(i) Selection of Rules for scrutiny. (ii) Attendance of Legal Remembrancer in the meetings.

1	2	3	4
3.	4-5-1999	5	(i) Papers placed before the Committee. (ii) Scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
4.	11-5-1999	5	(i) Resumption of Scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914. (ii) The Committee decided to hold its own meetings on 24th & 25th May, 1999 in Benmore Rest House, Shimla.
5.	18-5-1999	3	Meeting adjourned for want of quorum.
6.	24-5-1999 (Shimla)	3	Meeting adjourned for want of quorum.
7.	25-5-1999 (Shimla)	3	Meeting adjourned for want of quorum.
8.	2-6-1999	4	(i) Papers placed before the Committee. (ii) Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
9.	8-6-1999	3	Meeting adjourned for want of quorum.
10.	15-6-1999	4	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
11.	22-6-1999	5	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
12.	29-6-1999	3	Meeting adjourned for want of quorum.
13.	6-7-1999	4	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
14.	14-7-1999	4	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
15.	21-7-1999	5	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
16.	27-7-1999	6	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.

1	2	3	4
17.	4-8-1999	4	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
18.	11-8-1999	2	Meeting adjourned for want of quorum.
19.	18-8-1999	1	Meeting adjourned for want of quorum.
20.	24-8-1999	2	Meeting adjourned for want of quorum.
21.	31-8-1999	2	Meeting adjourned for want of quorum.
22.	7-9-1999	4	(i) Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914. (ii) The Committee decided to undertake an on-the-spot study tour to the States of Kerala and Karnataka with effect from 5-10-1999 to 17-10-1999.
23.	14-9-1999	5	(i) Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914. (ii) The Committee decided to revise its tour programme to undertake an on-the-spot study tour to the States of Kerala and Karnataka with effect from 9-10-1999 to 21-10-1999.
24.	21-9-1999	4	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
25.	29-9-1999	3	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
26.	4-10-1999	2	Meeting adjourned for want of quorum.
27.	8-10-1999 (Delhi)	3	The Committee decided to postpone its study tour to the States of Kerala and Karnataka.
28.	12-10-1999	5	(i) Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914. (ii) The Committee decided to revise its tour to the states of Kerala and Karnataka with effect from 25-10-1999 to 6-11-1999.

1	2	3	4
29.	20-10-1999	4	(i) Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914. (ii) The Committee recommended that copies of the Rules framed under the Haryana Municipal Act, 1973 be obtained from the Local Government Department.
30.	25-10-1999 (Delhi)	5	The Committee framed the questionnaire to be discussed with the Sister Committees during its tour to the States of Kerala and Karnataka from 25-10-1999 to 6-11-1999.
31.	29-10-1999 (Thiruvananthapuram)	2	Discussion with the Secretary, Kerala Legislative Assembly regarding matters of common interest.
32.	30-10-1999 (Kanyakumari)	2	The Committee reviewed the proceedings of the meeting held with the Secretary Kerala Legislative Assembly on 29-10-1999.
33.	1-11-1999 (Bangalore)	3	Discussion with the Secretary, Karnataka Legislative Assembly regarding matters of common interest.
34.	3-11-1999 (Varadavani Garden)	3	The Committee reviewed the proceedings of the meeting held with the Secretary, Karnataka Legislative Assembly on 1-11-1999.
35.	6-11-1999 (Delhi)	4	The Committee reviewed the proceedings of the meetings with the Secretaries of Kerala and Karnataka Legislative Assemblies on 29-10-1999 and 1-11-1999 respectively.
36.	12-11-1999	2	Meeting adjourned for want of quorum.
37.	25-11-1999 (Delhi)	5	(i) Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914. (ii) The Committee observed that the copies of the Business of the Haryana Government (Allocation) Rules, 1974 and Rules of Business of the Government of Haryana, 1977 be obtained from the Government.

1	2	3	4
38.	1-12-1999	4	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
39.	7-12-1999	4	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.
40.	14-12-1999	6	Resumption of scrutiny of the Haryana Liquor License Rules, 1970 framed under the Punjab Excise Act, 1914.

Meetings at places other than Chandigarh

The Committee undertook an official study tour to the States of Kerala and Karnataka from 25-10-1999 to 6-11-1999 with a view to have discussions on the matters of common interests and held 6 meetings at different places i.e. Haryana Bhawan, New Delhi, Thiruvananthapuram, Kanyakumari, Bangalore, Varadavan Garden and Haryana Bhawan, New Delhi. Besides this the Committee also held its meetings on the following dates and places :—

- | | | |
|----|------------|----------------------------|
| 1. | 24-5-1999 | Shimla |
| 2. | 25-5-1999 | Shimla |
| 3. | 8-10-1999 | Haryana Bhawan, New Delhi. |
| 4. | 25-11-1999 | Haryana Bhawan, New Delhi. |

Report presented

The Committee could not present its Report for the year 1999-2000 due to dissolution of the House.

Proceedings

A record of proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE OF PRIVILEGES

Shri Narpender Singh, M.L.A. was appointed by the Hon'ble Speaker as Chairperson of the Committee. The name of the Members of the Committee are as under :—

1. Shri Narpender Singh, M.L.A.	Chairperson
2. Shri Dhir Pal Singh, M.L.A.	Member
3. Shri Dharambir Gauba, M.L.A.	Member
4. Sh. Anil Vij, M.L.A.	Member
5. Shri Azad Mohd., M.L.A.	Member
6. Shri Anand Kumar, M.L.A.	Member
7. Shri Sat Pal Sangwan, M.L.A.	Member
8. Shri Khurshid Ahamad, M.L.A.	Member
9. Shri Bhim Sain Mehta, M.L.A.	Member
10. Shri Nirmal Singh, M.L.A.	Member

The Committee held a total number of 3 meetings during the period under review. The names of the Member and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Narpender Singh, M.L.A.	3
2.	Shri Dhir Pal Singh, M.L.A.	2
3.	Shri Dharambir Gauba, M.L.A.	2
4.	Sh. Anil Vij, M.L.A.	2
5.	Shri Azad Mohd., M.L.A.	2
6.	Shri Anand Kumar, M.L.A.	1
7.	Shri Sat Pal Sangwan, M.L.A.	2
8.	Shri Khurshid Ahamad, M.L.A.	3
9.	Shri Bhim Sain Mehta, M.L.A. (State Minister)	2
10.	Shri Nirmal Singh, M.L.A.	1

QUESTION OF PRIVILEGES PENDING

Question of alleged breach of Privilege given notice of by Shri Jagan Nath, Minister, against Shri Bhajan Lal, Ex-M.L.A. (Now M.P.) who made a Press statement in the Press lobby/lounge in the Vidhan Sabha casting serious reflection on the conduct and impartiality of the Chair i.e. Hon'ble Speaker, Prof. Chhattar Singh Chauhan and using very derogatory remarks against him wilfully and deliberately with a malicious motive in order to lower down the dignity of the Chair as published in the Indian Express on 22-11-96.

Question of alleged breach of Privilege given notice of by Shri Jagan Nath, Minister against the Correspondent, Editors, Publishers and Printers of the Indian Express for publishing the Statement of Shri Bhajan Lal, Ex-M.L.A. (Now M.P.) containing derogatory remarks which cast serious aspersions on the impartiality, character and conduct of the Chair in discharge of his parliamentary duties on the floor of the House as this act has lowered the prestige and dignity of the Chair in the eyes of the public, in the issue of Indian Express dated 22-11-96.

Meeting held and Business Transacted

Sr. No.	Date of Meeting	Member Present	Business Transacted
1	2	3	4
1.	24-6-1999	9	<p>(i) The Committee drafted and finalised the 5th preliminary report with regard to the question of alleged breach of Privileges given notice of by Shri Jagan Nath, Minister, against Sh. Bhajan Lal, Ex-M.L.A. (Now M.P.) who made a Press statement in the Press lobby/lounge in the Vidhan Sabha casting serious reflection on the conduct and impartiality of the Chair i.e. Hon'ble Speaker, Prof. Chhattar Singh Chauhan and using very derogatory remarks against him wilfully and deliberately with a malicious motive in order to lower down the dignity of the Chair as published in the Indian Express on 22-11-1996.</p> <p>(ii) The Committee also drafted and finalised the 5th preliminary report</p>

1	2	3	4
			<p>with regard to the question of alleged breach of Privileges given notice of by Sh. Jagan Nath, Minister, against the Correspondent, Editor, Publisher and Printer of the Indian Express for publishing the statement of Shri Bhajan Lal, Ex-M.L.A. (Now M.P.) containing derogatory remarks which cast serious aspersions on the impartiality, character and conduct of the Chair in discharge of his parliamentary duties on the floor of the House as this act has lowered the prestige and dignity of the Chair in the eyes of the public in the issue of the Indian Express dated 22-11-96.</p>

The Committee authorised the Chairperson to sign and present these preliminary reports to the House.

Proceeding _____

A record of proceeding of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Meeting held and Business Transacted

Sr. No.	Date of Meeting	Member Present	Business Transacted
1	2	3	4
1.	20-7-1999	6	<p>(i) The Committee drafted and finalised the 6th preliminary report with regard to the question of alleged breach of Privileges given notice of by Shri Jagan Nath, Minister, against Sh. Bhajan Lal, Ex-M.L.A. (Now M.P.) who made a Press statement in the Press lobby/lounge in the Vidhan Sabha casting serious reflection on the conduct and impartiality of the Chair i.e. Hon'ble Speaker Prof., Chhattar Singh Chauhan and using very derogatory remarks against him wilfully and deliberately with a malicious motive in order to lower down the dignity of the Chair as published in the Indian Express on 22-11-1996.</p> <p>(ii) The Committee also drafted and finalised the 6th preliminary report with regard to the question of alleged breach of Privileges given notice of by Sh. Jagan Nath, Minister, against the Correspondent, Editor, Publisher and Printer of the Indian Express for publishing the statement of Shri Bhajan Lal, Ex-M.L.A. (Now M.P.) containing derogatory remarks which cast serious aspersions on the impartiality, character and conduct of the Chair in discharge of his parliamentary duties on the floor of the House as this act has lowered the prestige and dignity of the Chair in the</p>

1**2****3****4**

the eyes of the public in the issue of
the Indian Express dated 22-11-96.

The Committee authorised the Chairperson to sign and present these preliminary reports to the House.

Proceeding

A record of proceeding of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Meeting held and Business Transacted

Sr. No.	Date of Meeting	Member Present	Business Transacted
1	2	3	4
1.	9-11-1999	5	<p>(i) The Committee drafted and finalised the 7th preliminary report with regard to the question of alleged breach of Privileges given notice of by Shri Jagan Nath, Minister, against Sh. Bhajan Lal, Ex-M.L.A. (Now M.P.) who made a Press statement in the Press lobby/lounge in the Vidhan Sabha casting serious reflection on the conduct and impartiality of the Chair i.e. Hon'ble Speaker, Prof. Chhatar Singh Chauhan and using very derogatory remarks against him wilfully and deliberately with a malicious motive in order to lower down the dignity of the Chair as published in the Indian Express on 22-11-1996.</p> <p>(ii) The Committee also drafted and finalised the 7th preliminary report with regard to the question of alleged breach of Privileges given notice of by Sh. Jagan Nath, Minister, against the Correspondent, Editor, Publisher and Printer of the Indian Express for publishing the statement of Shri Bhajan Lal. Ex-M.L.A. (Now M.P.) containing derogatory remarks which cast serious aspersions on the impartiality, character and conduct of the Chair in discharge of his parliamentary duties on the floor of the House as this act has lowered the prestige and dignity of the Chair in</p>

1

2

3

4

the eyes of the public in the issue of
the Indian Express dated 22-11-96.

The Committee authorised the Chairperson to sign and present these preliminary reports to the House.

Proceeding

A record of proceeding of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

HOUSE COMMITTEE

1. The House Committee for the year 1999-2000, consisting of five members was nominated by the Hon'ble speaker on 5th April, 1999. Shri Narender Sharina, M.L.A. was nominated as a Special Invitee. After the resignation of Shri Subash Chaudhary, Special Invitee, Shri Bijender Kadian, M.L.A. was nominated as a Special Invitee to serve on the House Committee on 12th October, 1999.

2. Shri Faqir Chand Aggarwal, Deputy Speaker, was the Ex-Officio-Chairperson of the Committee.

3. The Committee held 26 meetings.

4. The names of the Members and number of meetings attended by each of them are given in the following table :—

Sr. No.	Name of the Member	Number of meetings attended
1.	Shri Faqir Chand Aggarwal, Deputy Speaker	22
@2.	Smt. Krishna Gahlawat	4
3.	Smt. Vidya Beniwal	26
*4.	Smt. Kanta	5
5.	Shri Ram Phal Kundu	20
6.	Rao Narender Singh	19
Special Invitees		
*****1.	Shri Narender Sharma	—
**2.	Shri Ram Bilas Sharma	—
***3.	Shri Harash Kumar	—
4.	Shri Subash Chaudhary	1
5.	Shri Ram Bhajan Aggarwal	4
*****6.	Shri Bijender Kadian	13

@ Smt. Krishana Gahlawat, M.L.A. resigned from the membership of the Committee w.e.f. 29th July, 1999 (A.N.) on her appointment as Cabinet Minister.

- * *Smt. Kanta M.L.A. was nominated member of the Committee on 19-8-99 after the resignation of Smt. Krishana Gahlawat M.L.A. on her appointment as Minister.*
- ** *Shri Ram Bilash Sharma, M.L.A. was nominated Special invitee to serve on the House Committee on 19-8-99.*
- *** *Sarv Shri Harash Kumar, Subash Chaudhary and Ram Bhajan Aggarwal M.L.As were nominated as special invitees to serve on the House Committee on 7-10-99.*
- £ *£ Shri Subash Chaudhry resigned as special invitee of the House Committee on 11-10-99.*
- ***** *Shri Bijender Singh Kadian M.L.A. was nominated as Special Invitee to serve on the House Committee on 12-10-99.*
- ***** *Shri Narender sharma M.L.A. resigned as special invitee of the House Committee on 25-11-99 on his appointment as Minister of State.*

5. The date of meetings held, the number of the Members present and business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of Members present	Business transacted
1	2	3	4
1.	28th April, 1999	4	<p>(i) The Hon'ble Deputy Speaker, Ex-Officio Chairperson of the Committee explained in detail its scope and functions.</p> <p>(ii) Memo No. arch-99-SA-I/3002 dated 19-3-99 received from the Chief Architect, Haryana regarding approval of specification of MLAs Flats in Sector-3, Chandigarh was placed before the Committee, after discussion the Committee approved the specifications.</p> <p>(iii) Endorsement No. arch-99/SA/I-3627 dated 8-4-99 received from the Chief Architect, Haryana regarding making of Public Health Schemes by the P.W.D., Public Health Department, in the plans of MLAs flats to be constructed in Sector-3, Chandigarh.</p>

was placed before the Committee. The Committee noted the contents thereof.

(iv) Memo No. DHOH-99-0A/IV/2754 dated 20-4-99 alongwith progress report received from the Director Hospitality Organisation, Haryana, was placed before the Committee. The Committee noted the contents thereof. However, the Committee did not agree with the proposal of the department regarding shifting the room of dispensary and installation of a door before the room of Supervisor.

(v) The matter regarding the construction of a Separate building for the MLAs Hostel Dispensary on the pattern of Dispensary run by the Parliament Secretariat in its Annexe alongwith proposal of the Hostel Branch, was placed before the Committee. The Committee approved the proposal of the Branch, as suggested at N.P. 3 in file No. Hostel/4/99.

(vi) The Committee discussed the matter regarding the improvement of MLAs Hostel and Flats . After detailed discussion, the Committee recommended that the following facilities/articles may be provided in the MLAs Hostel and MLAs Flats :-

1. Back side Varandah be covered with Glasing in the rooms.
2. One A.C. in each room.

MLAs Flats.

1. One Extra double bed in each flat.
2. One Desert Cooler in each flat.
3. One A.C. in each flat.

The Committee, further decided that the PWD (B&R) Department, may be

1	2	3	4
			asked to take further necessary action for providing the above said facilities/articles.
			(vii) The Committee was informed that a separate parking place has been constructed in the Haryana MLAs Hostel for the Vehicles of MLAs and other VIPs. The Committee, therefore, desired that the Hon'ble Members may be requested to park their Vehicles in the parking area.
2.	4th May, 1999	3	The Committee discussed the matter regarding catering arrangements in the MLAs Hostel and decided to provide the following facilities :- 1. Separate Cabin for MLAs in the dining hall of MLAs Hostel Canteen. 2. Meal on the pattern of Punjab MLAs Hostel Canteen. 3. Display of Menu for every week.
3.	11th May, 1999	3	The matter regarding repair/replacement of water cooler of the Haryana MLAs Hostel was discussed with the Chief Engineer (B) Haryana PWD (B&R) department. The Chief Engineer informed the Committee that the said water cooler is beyond economic repair and they have sent an estimate to the Govt. for the replacement of the same. The Committee took a serious view for the delay caused in the matter and directed the Chief Engineer to pursue the matter vigorously so that water cooler could be replaced at the earliest.
4.	25th May, 1999	3	The Committee discussed the various steps to be taken for the improvement of Haryana MLAs Hostel and flats.
5.	2nd June, 1999	5	(i) The Committee discussed in detail for the improvements in the Haryana MLAs Hostel and Flats. Thereafter, the

1	2	3	4
			<p>following recommendations were made :-</p> <ol style="list-style-type: none"> 1. The Committee desired that the Engineer-in-Chief, PWD (B&R) Haryana may be asked to attend the next meeting at Chandigarh. 2. The Committee desired that a complaint register may be maintained at the Reception counter of the MLAs Hostel Canteen. 3. The Committee desired that a Dal and a vegetable and curd may be served in the meal. 4. The Committee desired that a socket plug near the Bed may be installed with the telephone. 5. The Committee desired that the next meeting of the Committee may be fixed with Resident Commissioner Haryana Bhawan, New Delhi to discuss the matter of inconvenience to the Hon'ble Members in the Haryana Bhawan.
6.	10th June, 1999	4	<ol style="list-style-type: none"> (i) Discussion with the Resident Commissioner on the various matters regarding the inconvenience to the members and also facilities to be provided in the Haryana Bhawan New Delhi. (ii) The Committee discussed the matter regarding catering facilities in the Haryana Bhawan New Delhi with the representative of Hospitality Organisations.
7.	6th July, 1999	4	<ol style="list-style-type: none"> (i) Memo No. 415/PA/GE(B) dated 5th July, 99 received from the Chief Engineer (B) Haryana PWD, B&R Branch, Chandigarh, expressing his inability to attend the meeting, was

1	2	3	4
			placed before the Committee. The Committee noted the contents thereof.
		(ii)	Memo No. 1/16/99 RVA dated 28/31-5-99 received from the Chief Secretary to Government Haryana, in regard to reservation of rooms in the Haryana Bhawan, New Delhi was placed before the Committee. The Committee, after discussion decided that the quota of 11 rooms in the Haryana Bhawan, New Delhi is meant only for the M.L.As. Therefore, this quota may not be disturbed, and rooms to the Hon'ble Members, if requested be provided from the quota of the Chief Secretary to Government Haryana as per past practice.
		(iii)	The Committee discussed the various points with the Superintending Engineer, P.W.D. (B&R) Haryana in regard to maintenance of Haryana M.L.As Hostel.
		(iv)	The Committee decided to undertake on the spot study tour to the State of Rajasthan, i.e. Jaipur, Jodhpur, Mount Abu via Udaipur, Chittaurgarh & Ajmer, w.e.f. 20th July, 1999 to 27th July, 1999.
8.	14th July, 1999	3	(i) In the absence of the Chairperson (Shri Faqir Chand Aggarwal), Smt. Vidya Beniwal, a member of the Committee was chosen to preside over the meeting.
		(ii)	The Committee discussed the various steps for the improvement of Haryana M.L.As Hostel and Flats.
9.	14th September, 1999	4	(i) Letter No. RC-99/1160 dated 19-7-99 received from the Resident Commissioner, Haryana Government Haryana Bhawan, New Delhi sending

1

2

3

4

therewith unconfirmed proceedings of the meeting of Committee held on 10-6-99 was placed before the Committee. The Committee noted the contents and accepted the corrections made therein.

(ii) Memo No. DHOH-HN-99/1705 dated 13-7-99, received from the Joint Director (Catering), Hospitality Organisation, Haryana, sending therewith un-confirmed proceedings of the meeting of the Committee held on 10-6-99 at New Delhi, was placed before the Committee. The Committee noted the contents and accepted the corrections made therein.

(iii) The Note of the Hon'ble Speaker dated 24-8-99 for providing Air-Conditioner in the Haryana M.L.As Hostel, was placed before the Committee, as desired by the Hon'ble Speaker. The Committee desired that the Hon'ble Speaker may be informed that the matter has already been taken up by the Committee in its meeting held on 28-4-99.

(iv) Letter No. DHOH-99/OA-IV/5602 dated 30-7-99 received from the Director, Hospitality Organisation, Haryana regarding the construction of separate Cabin in the Dinning Hall at the Haryana M.L.As Hostel, Sector-3, Chandigarh, was placed before the Committee. The Committee after some discussion decided that the Director, Hospitality Organisation may be asked to take up the matter with the Chief Engineer, U.T., Chandigarh directly.

10. 22nd September, 1999 - 5

(i) Memo No. W3/99/10229 dated 7-9-99 received from the Chief

1	2	3	4
			<p>Engineer, U.T., Chandigarh regarding the estimates for the work of renovation/additions/alterations in toilets of 40 No. rooms in the Haryana M.L.As Hostel, was placed before the Committee. The Committee observed that the maintenance work of the Hostel has been handed over to the P.W.D. (B&R), therefore, decided that the estimates may be sent to the Engineer-in-Chief, Haryana and he may be asked to settle this issue in co-ordination with the Chief Engineer, U.T., Chandigarh.</p>
			<p>(ii) The Committee discussed the matter regarding sound system and Air-Conditiones of the Chamber of Haryana Vidhan Sabha with the Chief Engineer U.T., Chandigarh.</p>
			<p>(iii) The Committee also discussed the various other matters regarding maintenance of M.L.As. Hostel relating to the U.T., Administration.</p>
11. 28th September, 1999	5		<p>(i) The Committee discussed various steps to be taken for the improvement in the M.L.As. Hostel and Flats.</p> <p>(ii) The Committee decided to undertake a Study Tour to the States of Tamil Nadu, Kerala and Karnataka from 20th October, 1999 to 2nd November, 1999. The Committee, therefore, desired that the necessary permission of the Hon'ble Speaker be obtained in this regard well in time.</p>
12. 4th October, 1999	5		<p>The Committee discussed the various steps for the improvements in the Haryana M.L.As. Hostel and Flats.</p>
13. 11th September, 1999	5		<p>(i) Application dated 5-10-99 received from Shri Ram Pal Majra, M.L.A., requesting for the mutual exchange of his flat No. 26 with Shri Ram Phal Kundu (flat No. 44) was placed before</p>

1	2	3	4
			the Committee. The Committee acceded to the request made therein.
			(ii) Application dated 5-10-99 received from Shri Ram Phal Kundu, M.L.A., requesting for the mutual exchange of his flat No. 44 with Shri Ram Pal Majra (flat No. 26) was placed before the Committee. The Committee acceded to the request made therein.
			(iii) The Committee confirmed the proceedings of the meetings of the Committee held on the following dates :— 28-4-99, 4-5-99, 11-5-99, 25-5-99, 2-6-99, 10-6-99 and 6-7-99.
14.	19th October, 1998	5	The Committee framed and finalised the questionnaire to be discussed with the sister Committee of Tamil Nadu on 22-10-99 at 11.00 A.M. during its study tour.
15.	22nd October, 1999	5	The Committee discussed the various matters of common interest with the Secretary, Tamil Nadu Legislative Assembly.
16.	23rd October, 1999	5	The Committee reviewed the discussion of the meeting which was held on 22-10-99 with the Secretary, Tamil Nadu Legislative Assembly, Chennai.
17.	25th October, 1999	5	The Committee framed and finalised the questionnaire to be discussed with the Sister Committee of Kerala Legislative Assembly on 27-10-99 at 11.00 A.M.
18.	27th October, 1999	5	The Committee discussed the matters of common interest with the Secretary, Kerala Legislative Assembly.
19.	29th October, 1999	4	At the outset, it was informed to the Committee that the meeting with the sister committee was not possible because Committee has not been constituted. However, the Committee hold the discussion with the Speaker and Secretary, Karnataka Legislative Assembly. The

1	2	3	4
			Speaker, Karnataka Legislative Assembly welcomed the visiting committee. Thereafter, the Committee discussed various matters of common interest.
20.	30th October, 1999	5	The Committee reviewed the discussion of the meeting held on 27-10-99 at 11.00 A.M. with Secretary, Kerala Legislative Assembly.
21.	2nd November, 1999	5	The Committee reviewed the discussion of the meeting held on 29-10-99 at 10.30 A.M. with the Speaker and the Secretary of Karnataka Legislative Assembly.
22.	10th November, 1999	3	<p>(i) In the absence of the Chairperson (Shri Faqir Chand Aggarwal), Smt. Vidya Beniwal, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee authorised the Hon'ble Deputy Speaker to allot rooms to the Hon'ble Members for the duration of Session after receiving the confirmation of rooms from various Rest/Guest Houses and Punjab Vidhan Sabha.</p>
23.	25th November, 1999	4	<p>(i) In the absence of the Chairperson (Shri Faqir Chand Aggarwal), Smt. Vidya Beniwal, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various steps for the improvement of Haryana M.L.As. Hostel and Flats.</p>
24.	1st December, 1999	4	(i) Minor corrections made by the Chief Engineer, U.T., Chandigarh, in respect of the proceedings of the meeting of the House Committee held on 22-9-99, was placed before the Committee. The Committee accepted the corrections made therein.

1

2

3

4

- (ii) Memo No. 6627 dated 9-9-99 received from the Executive Engineer, M.C.T. H. Div. No. 2, Chandigarh regarding the outstanding payment of water charges bill, was placed before the Committee. The Committee, after some discussion desired that the photo copies of the outstanding water charges bill be sent to the concerned members and ex-members with the request to take necessary action in the matter.
- (iii) Letter No. DHOH-99/OA-4-7830 dated 10-10-99 received from the Director Hospitality Organisation, regarding the supply of Tea and snacks to the employees of Haryana Vidhan Sabha in their seats, was placed before the Committee. The Committee noted the contents thereof.
- (iv) The Committee confirmed the proceedings of the meeting of the Committee held on the following dates :—
14-7-99, 22-9-99, 28-9-99, 11-10-99 and 10-11-99.
- (v) The Committee decided to visit Jaipur for discussion with the counterpart Committee of Rajasthan Vidhan Sabha in connection with the comfort and convenience and other facilities being provided to the members of Rajasthan Legislative Assembly. The Committee also decided to hold its own meeting at Haryana Bhawan, New Delhi before leaving for Jaipur. The meeting with the sister Committee of Rajasthan Vidhan Sabha will be held on 23-12-99 at 11.00 A.M. the Committee further desired that

1	2	3	4
			necessary permission of the Hon'ble Speaker may kindly be obtained in this regard by the Branch.
25.	8th December, 1999	4	The Committee discussed the various steps to be taken for the improvement of Haryana M.L.As. Hostel and Flats.
26.	14th December, 1999	5	During the course of discussion with the Secretary, Tamil Nadu Legislative Assembly, it was brought to the notice of the Committee that their Government is providing the services of Special Assistant to all the members of the Legislative Assembly for the smooth functioning of Legislators in discharging their duties in their constituency as well as at the State headquarters. The Committee is of the view that this type of facilities may be provided to our M.L.As.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

LIBRARY COMMITTEE

The Committee consisting six Members and six Special Invitees was nominated by the Hon'ble Speaker on 5th April, 1999 for the year 1999-2000. Shri Anil Vij a member of the Committee was appointed as Chairperson.

The names of the Members, Special Invitees of the Committee and the number of meetings attended by each of them out of the total number of 39 meetings held during the period under review are given below :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Anil Vij	22
2.	Shri Mani Ram	28
3.	Shri Ramji Lal	29
4.	Shri Randeep Singh Surjewala	34
5.	Shri Risal Singh	37
6.	Shri Nafe Singh Jundla	33
*7.	Shri Shashi Pal Mehta	14
**8.	Shri Dharamvir Yadav	3
****9.	Shri O.P. Mahajan	5
****10.	Shri Bijender Singh Kadyan	1
11.	Shri Jagbir Singh Malik	11
**12.	Shri Subhash Chaudhary	1

* *Shri Shashi Pal Mehta, M.L.A. was nominated by Hon' Speaker as a Special Invitee w.e.f. 12-7-99 to serve the Committee for the remaining period of the year 1999-2000.*

** *Shri Dharamvir Yadav, M.L.A.; Shri O.P. Mahajan, M.L.A.; Shri Bijender Singh Kadyan, M.L.A.; and Shri Jagbir Singh Malik, M.L.A. were nominated by the Hon'ble Speaker as Special Invitees w.e.f. 7th October, 1999 to serve the Committee for the remaining period of the year 1999-2000.*

*** *Shri Subhash Chaudhary, M.L.A. was nominated by the Hon' Speaker as a Special Invitee w.e.f. 12th October, 1999 to serve the Committee for the remaining period of the year 1999-2000.*

*** Shri Bijender Singh Kadyan, M.L.A. resigned from the membership of the Committee on 12th October, 1999 and his resignation was accepted on the same day i.e. 12-10-1999.

***** Shri O.P. Mahajan, M.L.A. resigned from the membership of the Committee on 15th November, 1999 and his resignation was accepted by Hon' Speaker on the same day i.e. 15-11-1999.

The Committee selected the publications on different subjects. The value of the publications purchased during the year 1999-2000 including the cost of newspapers/magazines etc. was Rs. 65,620/-. In addition to it, Govt. Publications worth Rs. 7310/- were also purchased.

Meetings held and Business transacted

Details regarding the dates of meetings held, number of members including special invitee present and business transacted in each meeting, are as given below:—

Sr. No.	Date	Number of Members (including Sp. Invt.) present	Business Transacted
1	2	3	4
1.	22-4-99	6	<p>The Research Officer welcomed the members of the Library Committee and explained to them the scope and functions of the Committee.</p> <p>(i) The Committee decided that all newspapers/magazines subscribed at present be also subscribed for the year 1999-2000.</p> <p>(ii) The Committee decided that like that of previous years, the books in English, Hindi, Punjabi and Urdu etc. on different subjects be purchased for the use of Library on basis of discount recommended by the Good Offices Committee.</p> <p>(iii) The Committee selected 2 books for the use of Library.</p>
2.	28-4-99	6	<p>The Committee selected 2 books for the use of Library.</p>

1	2	3	4
3.	4-5-99	4	The Committee selected 2 books for the use of Library.
4.	11-5-99	5	The Committee selected one book for the use of Library.
5.	18-5-99	5	The Committee made a marathon discussion on the matters relating to the working of the Library and its Rules.
6.	25-5-99	5	The Committee selected 2 books for the use of Library.
7.	1-6-99	5	The Committee selected 3 books for the use of Library.
8.	2-6-99 (Delhi)	6	The Committee selected 3 books for the use of Library.
9.	3-6-99 (Delhi)	6	The Committee selected 2 books for the use of Library.
10.	8-6-99	5	The Committee selected 4 books for the use of Library.
11.	15-6-99	5	The Committee selected 4 books for the use of Library.
12.	22-6-99	6	The Committee selected 6 books for the use of Library.
13.	29-6-99	5	The Committee selected 5 books for the use of Library.
14.	6-7-99	5	The Committee desired that a letter be sent to all the State Legislative Assemblies/Lok Sabha/Rajya Sabha Secretariats/Civil Sectt. requesting them to furnish the information/rules regarding procedure for writing off books and stock verification of the books.
15.	12-7-99	3	The Committee selected one book for the use of Library.
16.	19-7-99	4	The Committee selected one book for the use of Library.
17.	2-8-99	6	The Committee discussed the Library Rules of other State i.e. Punjab Vidhan Sabha Library Rules.
18.	9-8-99	6	The Committee selected 4 books for the use of Library.

1	2		3
19.	11-8-99 (Delhi)	5	The Committee selected 6 books for the use of library.
20.	12-8-99 (Delhi)	5	The Committee selected 10 books for the use of Library.
21.	16-8-99	3	(i) The Committee selected 4 books for the use of Library. (ii) The Committee decided that two newspapers i.e. Amar Ujala and Dainik Jagran be subscribed instead of Panjabi Ajit & The Hindu (English).
22.	23-8-99	4	The Committee held a discussion on the newspapers/magazines being subscribed in the Library and observed that same may also be put up in the meeting of the Committee for the knowledge of members.
23.	30-8-99	5	(i) The Committee selected 3 books for the use of Library. (ii) The Committee decided that a fresh may be deputed permanently in the Library.
24.	6-9-99	6	The Committee selected one book for the use of Library..
25.	14-9-99	6	The Committee selected one book for the use of Library.
26.	20-9-99	4	The Committee selected 5 books for the use of Library.
27.	27-9-99	6	The Committee discussed on the matters relating to the maintaining sanitation and cleanliness in the Library and proper use of Vaccume Cleaner machine.
28.	4-10-99	5	The Committee discussed on the improvement in the Library.
29.	11-10-99	9	The Committee selected 3 books for the use of Library.
30.	13-10-99 (Delhi)	8	The Committee decided to visit the famous bookshops in Delhi after holding the meeting.
31.	14-10-99 (Delhi)	8	The Committee visited the bookshops and publishers for getting the books/ Encyclopadia of Haryana.

1	2	3
32.	18-10-99	5 The Committee selected one book for the use of Library.
33.	25-10-99	5 The Committee had a lengthy discussion on the pattern of staff for improvement in the Library.
34.	2-11-99	8 The Committee resumed the discussion on the pattern of staff for improvement in the Library.
35.	9-11-99	5 The Committee discussed the matter regarding proposed visit to the Libraries of Agriculture University, Hisar and M.D. University, Rohtak.
36.	22-11-99	9 (i) The Committee after some discussion decided to cancel its study tour to Kullu & Manali which was to commence from 23-11-99 to 26-11-99. (ii) The Committee discussed the various matters of common interest with the Sister Committee of Bihar.
37.	29-11-99	4 The Committee selected 2 books for the use of Library.
38.	6-12-99	8 After going through some books, the Committee did not select/recommend any book for the Library.
39.	13-12-99	3 Books received from the booksellers for approval of the Committee were placed before the Committee but Committee did not select any book.

COMMITTEE ON PETITIONS
(Under rule 303)

1. (i) The Committee on Petitions for the 7th (January) Session, 1999 of Ninth Vidhan Sabha was nominated in the month of January, 1999 by the Hon'ble Speaker under rule 303(I) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on the 28th January, 1999.

(ii) Shri Faqir Chand Aggarwal, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

(iii) The names of the Members of the Committee are given below :—

Sr. No.	Name of the Member	
1.	Shri Faqir Chand Aggarwal, Deputy Speaker	Ex-Officio Chairperson
2.	Shri Narpender Singh, M.L.A.	Member
3.	Shri Somvir Singh, M.L.A.	Member
4.	Shri Anand Kumar Sharma, M.L.A.	Member
5.	Shri Siri Krishan Hooda, M.L.A.	Member

(iv) Meetings held and Business transacted :—

The Committee did not held any meeting upto 23-6-99.

(i) The Committee on Petitions for the 8th (June) Session, 1999 of the Ninth Vidhan Sabha was nominated in the month of June, 1999 by the Hon'ble Speaker under rule 303(1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on 25-6-99.

(ii) Shri Faqir Chand Aggarwal, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

(iii) The names of the Members of the Committee are given below :—

Sr. No.	Name of the Member	
1.	Shri Faqir Chand Aggarwal, Deputy Speaker	Ex-Officio Chairperson
2.	Smt. Kartar Devi, M.L.A.	Member
3.	Shri Somvir Singh, M.L.A.	Member
4.	Shri Narpender Singh, M.L.A.	Member
5.	Shri Siri Krishan Hooda, M.L.A.	Member

(iv) Meeting held and Business Transacted :—

The Committee did not held any meeting upto 26-7-1999.

The Committee on Petitions for 9th (July) Session 1999 of the Ninth Vidhan Sabha was nominated in the month of July, 1999 by the Hon'ble Speaker under Rule 303(1) of the Rule of procedure and Conduct of Business in the Haryana Legislative Assembly and notified on 27-7-99.

Members as above.

(iv) Meeting held and Business Transacted :—

The Committee did not held any meeting upto 9-11-1999.

The 10th Session held in the month of November, 1999 nominated in the month of 15-11-1999.

Sr. No.	Name of the Member	
1.	Shri Faqir Chand Aggarwal, Deputy Speaker	Ex-Officio Chairperson
2.	Shri Krishan Lal, M.L.A.	Member
3.	Shri Nafe Singh Rathi, M.L.A.	Member
4.	Shri Narain Singh, M.L.A.	Member
5.	Shri Satvinder Singh Rana, M.L.A.	Member

Meeting held and Business transacted :—

The Committee did not held any meeting up to 14-12-1999.

Dissolution of Ninth Assembly and also up to 31st March, 2000.

RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Speaker on 6th June, 1996 vide Notification No. HVS-LA-76/96/37, dated the 6th June, 1996.

The Committee held no meeting during the period under review. The names of Members are shown as under :—

Sr. No.	Name of Member	
*1.	Shri Chhattar Singh Chauhan, Speaker	Ex-Officio Chairperson
**2.	Shri Ashok Kumar, Speaker	Ex-Officio Chairperson
***3.	Shri Jaswant Singh (Bawal), M.L.A.	Member
4.	Shri Birender Singh, M.L.A.	Member
****5.	Shri Akram Khan, M.L.A.	Member
6.	Shri Ramji Lal, M.L.A.	Member
7.	Shri Sri Krishan Hooda, M.L.A.	Member
8.	Shri Narender Singh, M.L.A.	Member
9.	Shri Kailash Chand, M.L.A.	Member
*****10.	Smt. Kanta, M.L.A. Special Invitee	Member
*****1.	Shri Kanwal Singh, M.L.A.	
*****2.	Shri Jagan Nath, M.L.A.	
*****3.	Shri Chhattar Singh Chauhan, M.L.A.	

The Committee neither held any meeting nor presented any Report during the period under review upto 14th December, 1999.

- * *Shri Chhattar Singh Chauhan, Ex-Officio Chairperson resigned from the office of the Speaker w.e.f. 27th July, 1999.*
- ** *Shri Ashok Kumar, was elected as Speaker w.e.f. 28th July, 1999.*
- *** *Shri Jaswant Singh, M.L.A. (Bawal) resigned from the membership of the Committee w.e.f. 14-1-1997 vide Notification No. HVS-LA-76/96/71, dated 16-1-1997 on his appointment as Minister of State.*
- **** *Shri Akram Khan, M.L.A. resigned from the membership of the Committee w.e.f. 29th May, 1999 vide Notification No. HVS-LA-76/96/64, dated*

17th August, 1999, on his appointment as Minister of State.

***** Smt. Kanta, M.L.A. was nominated as a Special Invitee vide Notification No. HVS-LA-76/96/48, dated 17-10-96 and again she was nominated as a member of the Committee w.e.f. 27-1-1997 vide notification No. HVS-LA-76/96/80, dated the 27-1-1997. Smt. Kanta, M.L.A. resigned from the membership of the Committee w.e.f. 3-9-1997 vide Notification No. HVS-LA-76/96/148, dated 9-9-1997 on appointment as Minister of State.

***** Sarvshri Kanwal Singh, Jagan Nath and Chhattar Singh Chauhan, M.L.As were nominated by the Hon'ble speaker as Special Invitees of the Committee w.e.f. 7-10-99 and notified vide Notification No. HVS-LA-76/96/83, dated 8-10-1999.

2. The Committee consisting of seven Members of the Haryana Vidhan Sabha was nominated by the Speaker on 23-3-2000 vide Notification No. HVS-LA-70/2000/22, dated 24th March, 2000.

The Committee held no meeting during the period under review. The names of Members are shown as under :—

Sr. No.	Name of the Member	
1.	Shri Satbir Singh Kadian, Speaker	Ex-Officio Chairperson
2.	Dr. Jai Parkash Sharma, M.L.A.	Member
3.	Shri Bhupender Singh Hooda, M.L.A.	Member
4.	Shri Shcr Singh, M.L.A.	Member
5.	Shri Ram Kuwar Saini, M.L.A.	Member
6.	Shri Shashi Ranjan Parmar, M.L.A.	Member
7.	Shri Krishan Paul Gujar, M.L.A.	Member

The Committee neither held any meeting nor presented any Report during the period under review.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was ordered to continue for the Budget Session, 1999 on the 14th January, 1999 continued to function upto 22nd June, 1999, when a new Committee was nominated by the Hon'ble Speaker on the 23rd June, 1999 and notified vide Notification No. HVS-LA-40/99/42, dated the 23rd June, 1999.

The Committee which was constituted on 23rd June, 1999 held one meeting i.e. on 24th June, 1999. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :-

Sr. No.	Name of Member	Number of meeting(s) attended
1.	Shri Chhattar Singh Chauhan, Speaker	1
2.	Shri Bansi Lal, Chief Minister	Nil
3.	Shri Mani Ram Godara, Home Minister	1
4.	Shri Attar Singh Saini, Minister of State for Parliamentary Affairs	1
5.	Shri Om Parkash Chautala, M.L.A.	Nil
6.	Smt. Kartar Devi, M.L.A.	Nil
7.	Shri Kanwal Singh, Development Minister	1
	Special Invitee	
1.	Shri Faqir Chand Aggarwal, Deputy Speaker	1

Report Presented

The Following report was presented on the date noted against :-

Sr. No.	Subject of Report	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Vidhan Sabha held on 25th June, 1999 i.e., Obituary References, Papers to be laid/re-laid on the Table of the House, Presentation of Report of the Committee on Alleged suicides Committed by the Farmers in Haryana, Presentation of two Preliminary Reports of the Committee of Privileges and extension of time for presentation of final Reports thereon, Seeking of Vote of Confidence by the Chief Minister and Legislative Business.	25th June, 1999

The Committee which was constituted on 23rd June, 1999, continued to function upto 18-7-1999 when a new Committee was nominated by the Hon'ble Speaker on the 19-7-1999 and notified vide Notification No. HVS-LA-40/99/53, dated the 19th July, 1999.

The Committee which was constituted on 19th July, 1999 held one meeting i.e. on 20th July, 1999. The names of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :-

Sr. No.	Name of Member	Number of meeting(s) attended
1.	Shri Chhattar Singh Chauhan	1
2.	Ch. Bansi Lal, Chief Minister	1
3.	Shri Mani Ram Godara, Home Minister	1
4.	Shri Attar Singh Saini, Minister of State for Parliamentary Affairs	1
5.	Shri Om Parkash Chautala, M.L.A. Leader of Opposition	Nil
6.	Smt. Kartar Devi, M.L.A.	Nil
7.	Shri Ram Bilas Sharma, M.L.A.	Nil
Special Invitees		
1.	Shri Kanwal Singh, Development Minister	1
2.	Shri Faqir chand Aggarwal, Deputy Speaker	1

Report Presented

The Following report was presented on the date noted against :-

Sr. No.	Subject of Report	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Vidhan Sabha held on 21st July, 1999 i.e., Obituary references, Papers to be laid/re-laid on the Table of the House, Presentation of two preliminary Reports of the Committee of Privileges and extension of time for presentation of final Reports thereon, seeking of Vote of Confidence by the Chief Minister.	21st July, 1999

The Business Advisory Committee which was constituted on 19th July, 1999 continued to function upto 25th July, 1999 when a new Committee was nominated by the Hon'ble speaker on the 26th July, 1999 and notified vide Notification No. HVS-LA-40/99/54, dated the 26th July, 1999.

The Committee which was constituted on 26th July, 1999 held one meeting i.e. on 27th July, 1999. The name of Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

Sr. No.	Name of Member	Number of meeting(s) attended
1.	Shri Faqir Chand Aggarwal, Deputy Speaker	1
2.	Shri Om Parkash Chautala, Chief Minister	Nil
3.	Shri Sampat Singh, M.L.A.	1
4.	Shri Dhirpal Singh, M.L.A.	1
5.	Shri Mani Ram Godara, M.L.A.	Nil
6.	Smt. Kartar Devi, M.L.A.	Nil
7.	Shri Ram Bilas Sharma, M.L.A.	1

Note : Shri Chhattar Singh Chauhan, Speaker and Ex-officio Chairperson of the Business Advisory Committee resigned from the office of Speakership before the meeting of Business Advisory Committee on 27-7-1999.

Report Presented

The Following report was presented on the date noted against :—

Sr. No.	Subject of Report	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Vidhan Sabha held on 27th July, 1999 i.e., Obituary References, Papers to be laid/re-laid on the Table of the House, Presentation of two Preliminary Reports of the Committee of Privileges and extension of time for presentation of final Reports thereon, Seeking of Vote of Confidence by the Chief Minister.	27th July, 1999

The Committee which was constituted on the 26th July, 1999 continued to function upto 5th November, 1999 when a new Committee was nominated by the Hon'ble Speaker on the 6th November, 1999, and notified vide Notification No. HVS-LA-40/99/99, dated the 10th November, 1999.

The Committee which was constituted on 6th November, 1999 held one meeting i.e. on 15th November, 1999. The names of the Members of the Committee, Special Invitees, and the meeting attended by each Member/Special Invitee are given below :—

Sr. No.	Name of Member	Number of meeting(s) attended
1.	Shri Ashok Kumar Arora, Speaker	1
2.	Ch. Om Parkash Chautala, Chief Minister	1
3.	Ch. Sampat Singh, Finance Minister	1
4.	Ch. Dhirdal Singh, Town & Country Planning Minister	1
5.	Ch. Bansi Lal, M.L.A.	Nil
6.	Smt. Kartar Devi, M.L.A.	1
7.	Sh. Ram Bilas Sharma, M.L.A.	1
	Special Invitee	
1.	Shri Faqir chand Aggarwal, Deputy Speaker	1

Report Presented

The Following report was presented on the date noted against :—

Sr.No.	Subject of Report	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Vidhan Sabha held on 15th & 16th November, 1999 i.e., Obituary References, Papers to be laid/re-laid on the Table of the House, Presentation of preliminary Reports of the Committee of Privileges and extension of time for presentation of final reports thereon, Presentation, discussion and Voting of Supplementary Estimates for the year 1999-2000 (First Instalment) and report of the Estimates Committee thereon, Presentation of the excess demands over grant and Appropriation for the year 1994-95, Official Resolution, Discussion and Voting on the excess demands over grants and Appropriation for the year 1994-95, The Haryana Appropriation Bill in respect of excess demands over grants and Appropriation for the year 1994-95, The Haryana Appropriation Bill in respect of Supplementary Estimates for the year 1999-2000 and Legislative Business.	15th November, 1999

The Committee which was constituted on 6th November, 1999 continued to function upto 14th December, 1999 i.e. the date of dissolution of the Assembly.

After the Constitution of 10th Haryana Vidhan Sabha the Speaker constituted a new Business Advisory Committee on the 9th March, 2000 and notified vide notification No. HVS-LA-40/2000/13, dated the 9th March, 2000.

The Committee which was constituted on 9th March, 2000 held one meeting i.e. on the same day after the conclusion of the second sitting of the Session. The name of the Members of the Committee and the meeting attended by each Member are given below :—

Sr. No.	Name of Member	Number of meeting(s) attended
1.	Shri Satbir Singh Kadian, Speaker	1
2.	Shri Om Parkash Chautala, Chief Minister	1
3.	Shri Sampat Singh, Finance Minister	1
4.	Shri Dhirpal Singh, Minister, Town and Country Planning	1
5.	Shri Bhajan Lal, M.L.A.	1
6.	Shri Krishan Pal Gujar, M.L.A.	1
7.	Shri Rajinder Singh Bisla, M.L.A.	1

Report Presented

The Following report was presented on the date noted against :—

Sr.No.	Subject of Report	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Vidhan Sabha held on 10th March, and from 13th to 16th March, 2000 i.e., Obituary References, Discussion on Governor's Address, Resumption of discussion on Governor's Address and Voting on Motion of Thanks, Presentation, discussion and Voting on Supplementary Estimates for the year 1999-2000 (2nd instalment) and Report of the Committee on Estimates thereon, Presentation of Budget Estimates for the year 2000-2001, Discussion on Budget Estimates for the year 2000-2001, Resumption of discussion on Budget Estimates for the year	10th March, 2000

2000-2001 and reply by the Finance Minister, Discussion and Voting on Demands for Grants for the year 2000-2001, The Haryana Appropriation Bill in respect of Budget Estimates for the year 2000-2001, The Haryana Appropriation Bill in respect of Supplementary Estimates for the year 1999-2000 (2nd instalment), Legislative Business.
